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PART IV

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court.
Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps

DEPARTMENT OF SUPPLY AND TRANSPORT
NOTIFICATIONS*The 10th May 1944*

No. 8909-S.T.—The following notification issued by the Government of India in the War Transport Department is hereby republished for general information.

By order of the Governor
B. MUKERJI

*Deputy Secretary to Government**New Delhi, 22nd April 1944*

No. LV. 7 (2)/44—In exercise of the powers conferred by sub-rule (2) of Rule 81 of the Defence of India Rules, the Central Government is pleased to make the following Order :—

THE USED MOTOR VEHICLES CONTROL ORDER,
1944

1. (1) This Order may be called the Used Motor Vehicles Control Order, 1944.

(2) It extends to the whole of British India.

(3) It shall come into force at once.

2. In this Order—

‘the Act’ means the Motor Vehicles Act, 1939 (IV of 1939);

‘certificate’, in relation to a vehicle, means the certificate of registration of the vehicle issued under the Act;

‘Controller’ in relation to a Province, means the officer appointed by the Provincial Government to be the Controller for the purposes of this Order, and includes any other officer authorised by the Provincial Government to perform any of the functions of the Controller under this Order;

‘Form’ means a form appended to this Order;

‘recognized dealer’ means a person in respect of whom there is in force for the time being an order under clause 3 appointing him a recognised dealer;

‘scheduled sale price’ in relation to a vehicle means the amount specified in, or determined under, the Schedule to this Order as the sale price for that vehicle or for vehicles of the same class and year of manufacture;

‘vehicle’ means a motor car or motor cab, as defined in the Act.

3. (1) The Controller may, by order in writing, appoint such existing dealers in motor vehicles carrying on business within the Province, as he deems fit, to be recognised dealers in such class or classes of used vehicles as may be specified in the order, and may at any time by order in writing revoke or modify any such appointment.

(2) All orders made under sub-clause (1) shall be communicated by the Controller without delay to the dealers concerned.

(3) Any person aggrieved by an order of the Controller under sub-clause (1) or by his refusal to appoint such person to be a recognised dealer may, within thirty days of the date on which such order or refusal is communicated to him appeal to such officer or authority as may be appointed by the Provincial Government in this behalf, and the decision of that officer or authority, and subject only to such decision an order of the Controller, shall be final.

(4) The Controller shall, as soon as may be after the commencement of this Order, publish in the official Gazette of the Province a list of recognised dealers, and shall likewise from time to time publish any amendments to that list.

4. Every person, whether a dealer or not, who at the commencement of this Order has in his possession or custody or under his control any used vehicle in respect of which the provincial motor vehicle tax has not been

duly paid, or ordinary coupons for the supply of motor spirit under the Motor Spirit Rationing Order, 1941, have not been issued for the quarter ending on the 30th April 1944, or which has for a period not less than thirty days immediately before the commencement of this Order been out of use because of any mechanical defect, or the lack of, or defect in, any tyre, tube, battery or other essential part,—

(a) shall, within thirty days of the commencement of this Order, furnish to the Controller a statement in Form A giving all the particulars specified therein;

(b) shall not remove the vehicle, or cause or allow it to be removed, from the locality in which it is being kept, except in accordance with an order in writing of the Controller;

(c) shall not remove from the vehicle any part, accessory, tyre or tube, except for the purpose of repairing it, or of replacing it by another not less serviceable, or of repairing the vehicle, or in accordance with an order in writing of the Controller;

(d) shall, on demand by any person authorised by the Controller in this behalf, produce the certificate of every vehicle on his premises or under his control, and all books of accounts and other documents relating to his business if any, as a dealer in motor vehicles, and permit any person so authorized to enter and inspect any premises used for, or in connection with, such business, and any vehicles kept therein;

Provided that nothing in this clause shall apply to any vehicle the certificate of which has been cancelled under section 34 of the Act and which has not been subsequently re-registered.

5. No person other than a recognized dealer shall dispose of any used vehicle except by sale in accordance with the provisions of this Order to a recognized dealer or in accordance with a permit in Form B issued by the Controller in this behalf.

6. (1) The maximum price at which any used vehicle may be sold to a recognized dealer shall be the scheduled sale price of the vehicle less the charges for repairs and replacements necessary to put the vehicle in good running order as estimated by the recognized dealer; and the maximum price at which any used vehicle may be sold to any person other than a recognized dealer shall be the scheduled price of the vehicle.

(2) No seller of a used vehicle shall demand or receive, and no buyer of a used vehicle shall offer or pay, as consideration for the transaction any amount in excess of the maximum price prescribed in sub-clause (1).

(3) The provisions of sub-clauses (1) and (2) shall not apply to the sale before the 31st May 1944, of any used vehicle by the person who according to the certificate of the vehicle is the registered owner thereof at the commencement of this Order.

7. Where any used vehicle is sold to a recognized dealer, he shall complete in triplicate a statement in Form C, obtain the seller's signature on all three copies in token of his acceptance of the correctness of the entries, retain the original and the first copy with himself and give the second copy to the seller. The recognized dealer shall also obtain on the original the seller's stamped receipt for the payment made.

8. No recognized dealer shall remove from any used vehicle any part, accessory, tyre or tube except for the purpose of repairing it, or of replacing it by another not less serviceable, or of repairing the vehicle, or in accordance with an order in writing of the Controller.

9. (1) Every used vehicle in the possession of a recognized dealer shall be offered for sale on completion of necessary repairs and replacements.

(2) When repairs and replacements have been carried out, the recognized dealer shall enter on the original and the first copy of the statement in Form C, if any, pertaining to the vehicle the cost of those repairs and replacements and the date of completion of each item.

(3) Every recognized dealer shall display in a conspicuous part of his premises a list of all used vehicles available for sale and the sale price of each determined in accordance with clause 13.

(4) Every recognized dealer shall on demand by an intending purchaser holding a permit in Form D produce for his inspection the statement or statements in Form C if any, of the vehicle or vehicles which he intends, and is authorised by the permit, to purchase.

10 (1) No recognized dealer shall sell or otherwise dispose of any used vehicle except under and in accordance with a permit in Form D issued by the Controller in that behalf to the intending purchaser.

(2) A permit in Form D shall only be valid in the Province in which it is issued :

Provided that the Controller of any other Province may by countersigning it extend its validity to that Province.

11. (1) Any person desiring to purchase a used vehicle shall apply in Form E to the Controller of the Province in which he is residing ; and the Controller may, after making such enquiries as he considers necessary, issue a permit in Form D or reject the application.

(2) In disposing of applications under this clause the Controller shall have regard to the following matters :—

(a) whether the applicant has in his possession or under his control or at his disposal any vehicles or other conveyances and whether these are not sufficient for his requirements ;

(b) the type, make and horse-power of the vehicle which should be sufficient for his requirements ;

(c) in the case of an applicant who has not, during the six months immediately before the commencement of this Order, been owning and using a vehicle, whether his requirements cannot continue to be met otherwise than by his purchasing a vehicle ;

(d) whether the applicant has, during the six months immediately before the commencement of this Order, sold or otherwise disposed of a vehicle for a consideration substantially in excess of the price at which that vehicle could have been sold to a recognized dealer under this Order ;

(e) whether the applicant has been convicted of contravening any control order relating to motor vehicles, motor spirit, motor vehicles spare parts, or tyres and tubes ; and

(f) whether, in the interests of the efficient prosecution of the war or the maintenance of essential services, it is necessary that the applicant should be permitted to purchase a vehicle.

(3) Notwithstanding anything contained in sub-clause (2) the controller may in his discretion issue a permit in Form D to an applicant who is infirm by reason of age or bodily disability, if—

(a) the applicant wishes to replace a vehicle which has become unserviceable after the commencement of this Order, or

(b) the Controller is satisfied that the infirmity has arisen after the commencement of this Order.

(4) Any person whose application has been rejected by the Controller under sub-clause (1) may, within thirty days of the date on which the order of rejection is communicated to him appeal to such officer or authority as may be appointed by the Provincial Government in this behalf, and the decision of that officer or authority, and subject only to such decision the order of the Controller, shall be final.

12. A recognized dealer shall if required so to do by an order in writing of the Controller, sell any used vehicle kept by him for sale to such person holding a permit in Form D as may be specified in the order.

13. The maximum price at which any used vehicle may be sold by a recognized dealer shall be,—

(a) in respect of a vehicle acquired by him before the commencement of this Order, the scheduled sale price of the vehicle plus a commission not exceeding Rs. 200 or 7½ per cent of that price whichever is more ;

(b) in respect of a vehicle acquired by him after the commencement of this Order, the actual price paid by him under clause 6 plus a commission not exceeding Rs. 200 or 7½ per cent of that price whichever is more

plus the charges for repairs and replacements, if any, actually carried out by him but not exceeding the estimate therefor made under clause 6 ;

and no recognized dealer shall demand or receive, and no purchaser shall offer or pay, a price in excess of the maximum price so determined :

Provided that nothing in this Clause shall apply to the sale before the 31st May 1944 by any recognised dealer of a used vehicle of which he is according to the certificate of the vehicle the registered owner at the commencement of this Order.

Note—(1) The recognized dealer shall not charge any commission on the charges for repairs and replacements carried out by him.

(2) If on account of non-availability of spare parts or materials or for any other reason, any repairs or replacements included in the estimate made under clause 6 have not been carried out by the recognized dealer, the estimated cost of such repairs or replacements shall not be included in the price.

14. If any person intending to purchase a used vehicle from a recognized dealer considers that all repairs and replacements shown as necessary in the statement in Form C in respect of that vehicle have not been carried out by the recognized dealer, he may complain to the Controller, who if satisfied of the truth of the complaint, may direct the dealer to carry out all those repairs and replacements, and the dealer shall comply with the direction :

Provided that if the Controller is satisfied that for any reason beyond his control it is not possible for the dealer to carry out all or any of those repairs and replacements the Controller may direct him to make a corresponding reduction in the sale price of the vehicle.

15. (1) Where any used vehicle is sold by a recognized dealer he shall, after obtaining the purchaser's signature on the original as well as the first copy of the statement in Form C, hand over the copy to the purchaser. The dealer shall also complete and sign Part II of the permit in Form D, and after obtaining thereon the purchaser's signature in token of his acceptance of the correctness of the entries, shall give it to the purchaser who shall produce it before the Registering Authority, together with the copy of the statement in Form C and the certificate of the vehicle, at the time of reporting the transfer under section 31 of the Act.

(2) At the time of registering under the Act any transfer of ownership of a used vehicle the Registering Authority shall enter in the certificate the price paid by the purchaser as stated in Part II of the permit in Form B or Form D, as the case may be, and retain that Part of the permit.

16. Every Registering Authority to which a transfer of ownership of a vehicle is reported under section 31 of the Act shall, before entering the particulars thereof in the certificate, satisfy itself that the transfer is in conformity with the provisions of this Order or was completed before the commencement of this Order.

17. When any vehicle is sold or otherwise disposed of in accordance with the provisions of this Order the transferer shall hand over the certificate of the vehicle to the transferee.

18. For the purposes of this Order the year of manufacture and other relevant particulars pertaining to any vehicle shall be as entered in the certificate of that vehicle :

Provided that if the certificate has become illegible, or if the entry therein relating to the year of manufacture or other relevant particular is, in the opinion of the Controller, incorrect, or if no such entry has been made, the Controller may direct such additions or alterations to be made in the certificate as he may consider necessary.

19. The Controller may by notification in the Official Gazette of the Province direct recognized dealers within the Province to submit to him such returns relating to their transactions in used vehicles as may be specified in the direction; and every recognized dealer shall comply with the direction.

20. Nothing in this Order shall apply—

(a) to the purchase or acquisition of any vehicle by the Central Government or any Provincial Government, or

(b) in relation to any vehicle which is Crown property or is the property of the Government of the United States of America.

21. Any court trying a contravention of the provisions of this Order may direct that any vehicle in respect of which the court is satisfied that any such provision has been contravened shall be forfeited to His Majesty.

THE USED MOTOR VEHICLES CONTROL ORDER,
1944

THE SCHEDULE

(See clauses 2, 6 and 13.)

Scheduled sale price of motor cars of certain English and American makes.

Srl. No.	Make	Model	Year of Manufacture	Scheduled sale price
1	2	3	4	5
Rs.				
<i>Part I—Motor Cars of English make</i>				
1	Austin 8 H. P. Saloon and cabriolet		1943	4,601
			1942	4,117
			1941	3,632
			1940	3,148
			1939	2,664
			1938	2,179
			1937	1,695
			1936	1,453
			1935	1,211
2	Austin 8 H. P. Four and two seater tourer.		1943	4,169
			1942	3,730
			1941	3,291
			1940	2,852
			1939	2,413
			1938	1,975
			1937	1,536
			1936	1,316
			1935	1,097
3	Austin 10 H. P. Saloon and cabriolet.		1943	5,712
			1942	5,111
			1941	4,510
			1940	3,908
			1939	3,307
			1938	2,706
			1937	2,105
			1936	1,804
			1935	1,503
4	Austin 10 H. P. open four and two seater.		1943	5,434
			1942	4,862
			1941	4,290
			1940	3,718
			1939	3,146
			1938	2,574
			1937	2,002
			1936	1,716
			1935	1,430
5	Austin 12 H. P. Saloon and cabriolet.		1943	6,947
			1942	6,216
			1941	5,485
			1940	4,753
			1939	4,022
			1938	3,291
			1937	2,560
			1936	2,194
			1935	1,828
6	Austin 12 H. P. Open four and two seater.		1943	6,484
			1942	5,801
			1941	5,119
			1940	4,436
			1939	3,754
			1938	3,071
			1937	2,389
			1936	2,048
			1935	1,706
7	Austin 16 H. P. Saloon and cabriolet.		1943	7,565
			1942	6,769
			1941	5,972
			1940	5,176
			1939	4,380
			1938	3,583
			1937	2,787
			1936	2,389
			1935	1,991
8	Austin 16 H. P. Open four and two seater.		1943	7,256
			1942	6,492
			1941	5,719
			1940	4,965
			1939	4,201
			1938	3,437
			1937	2,673
			1936	2,291
			1935	1,910

1	2	3	4	5
Rs.				
9	Austin 18 H. P.		1943	13,357
			1942	11,951
			1941	10,545
			1940	9,139
			1939	7,733
			1938	6,327
			1937	4,921
			1936	4,218
			1935	3,515
10	Austin 28 H. P. Ranelagh Saloon		1943	21,480
			1942	19,219
			1941	16,958
			1940	14,697
			1939	12,436
			1938	10,175
			1937	7,914
			1936	6,783
			1935	5,653
11	Austin 23 H. P. "Twenty" Mayfair Saloon, Landaulette and Limousine.		1943	25,812
			1942	23,095
			1941	20,378
			1940	17,661
			1939	14,944
			1938	12,227
			1937	9,510
			1936	8,151
			1935	6,793
12	Alvis 13 H. P. "12-70" Models		1943	15,704
			1942	14,051
			1941	12,398
			1940	10,745
			1939	9,092
			1938	7,439
			1937	5,786
			1936	4,959
			1935	4,133
13	Armstrong Siddeley 14 H. P.		1943	12,094
			1942	10,821
			1941	9,548
			1940	8,275
			1939	7,002
			1938	5,729
			1937	4,456
			1936	3,819
			1935	3,183
14	Ford 8 H. P. Saloon		1943	3,860
			1942	3,454
			1941	3,047
			1940	2,641
			1939	2,235
			1938	1,828
			1937	1,422
			1936	1,219
			1935	1,016
15	Ford 10 H. P. Saloon and Tourer		1943	4,708
			1942	4,213
			1941	3,717
			1940	3,221
			1939	2,726
			1938	2,230
			1937	1,735
			1936	1,487
			1935	1,239
16	Ford 22 H. P.		1943	7,211
			1942	6,452
			1941	5,693
			1940	4,934
			1939	4,175
			1938	3,416
			1937	2,657
			1936	2,277
			1935	1,898
17	Hillman 10 H. P. Minx Saloon		1943	5,404
			1942	4,835
			1941	4,266
			1940	3,697
			1939	3,128
			1938	2,560
			1937	1,991
			1936	1,706
			1935	1,422

THE ORISSA GAZETTE, MAY 10, 1941

1	2	3	4	5	1	2	3	4	5
				Rs.					Rs.
18	Hillman	14 H. P. Saloon	..	1943 9,206 1942 8,237 1941 7,268 1940 6,299 1939 5,330 1938 4,361 1937 3,392 1936 2,907 1935 2,423	27	Humber	27 H. P. " Pullman "	1943 27,075 1942 24,225 1941 21,375 1940 18,525 1939 15,675 1938 12,825 1937 9,975 1936 8,550 1935 7,125	
19	Hillman	17 H. P. ..	..	1943 12,635 1942 11,305 1941 9,975 1940 8,45 1939 7,315 1938 5,985 1937 4,655 1936 3,990 1935 3,325	28	Lanchester	11 H. P. Saloon ..	1943 10,650 1942 9,529 1941 8,408 1940 7,287 1939 6,166 1938 5,045 1937 3,924 1936 3,363 1935 2,803	
20	Hillman	20 H. P.	..	1943 14,440 1942 12,920 1941 11,400 1940 9,880 1939 8,360 1938 6,840 1937 5,320 1936 4,560 1935 3,800	29	Lanchester	12 H. P. Saloon ..	1943 12,274 1942 10,982 1941 9,690 1940 8,398 1939 7,106 1938 5,814 1937 4,522 1936 3,876 1935 3,230	
21	Humber	12 H. P.	..	1943 10,289 1942 9,206 1941 8,123 1940 7,040 1939 5,957 1938 4,874 1937 3,791 1936 3,249 1935 2,708	30	Lanchester	14 H. P. Saloon ..	1943 13,538 1942 12,113 1941 10,688 1940 9,263 1939 7,838 1938 6,413 1937 4,988 1936 4,275 1935 3,563	
22	Humber	17 H. P. " Sixteen " Saloon.		1943 12,455 1942 11,144 1941 9,833 1940 8,522 1939 7,211 1938 5,900 1937 4,589 1936 3,933 1935 3,278	31	Lanchester	19 H. P. " Eighteen " Saloon.	1943 18,953 1942 16,958 1941 14,963 1940 12,968 1939 10,973 1938 8,978 1937 6,983 1936 5,985 1935 4,988	
23	Humber	18 H. P. " Eighteen " Saloon.		1943 16,606 1942 14,858 1941 13,110 1940 11,362 1939 9,614 1938 7,866 1937 6,118 1936 5,244 1935 4,370	32	Morris	8 H. P. Two and four seater open.	1943 4,169 1942 3,730 1941 3,291 1940 2,852 1939 2,413 1938 1,975 1937 1,536 1936 1,316 1935 1,097	
24	Humber	21 H. P. " Snipe "		1943 12,816 1942 11,467 1941 10,118 1940 8,769 1939 7,420 1938 6,071 1937 4,722 1936 4,047 1935 3,373	33	Morris	8 H. P. Saloon ..	1943 4,601 1942 4,117 1941 3,632 1940 3,148 1939 2,664 1938 2,179 1937 1,695 1936 1,453 1935 1,211	
25	Humber	27 H. P. " Super Snipe "		1943 13,899 1942 12,436 1941 10,973 1940 9,510 1939 8,047 1938 6,584 1937 5,121 1936 4,389 1935 3,658	34	Morris	10 H. P. Saloon ..	1943 5,712 1942 5,111 1941 4,510 1940 3,908 1939 3,307 1938 2,706 1937 2,105 1936 1,804 1935 1,503	
26	Humber	27 H. P. " Snipe Imperial "		1943 19,133 1942 17,119 1941 15,105 1940 13,091 1939 11,077 1938 9,063 1937 7,049 1936 6,042 1935 5,035	35	Morris	12 H. P. Saloon ..	1943 6,639 1942 5,940 1941 5,241 1940 4,542 1939 3,843 1938 3,145 1937 2,446 1936 2,096 1935 1,747	

1	2	3	4	5	1	2	3	4	5
				Rs.					Rs.
36	Morris	14 H. P. Saloon	..	1943 7,657 1942 6,851 1941 6,015 1940 5,239 1939 4,433 1938 3,627 1937 2,821 1936 2,418 1935 2,015	45	Rover	12 H. P. Saloon	..	1943 10,830 1942 9,690 1941 8,550 1940 7,410 1939 6,270 1938 5,130 1937 3,990 1936 3,420 1935 2,850
37	Morris	16 H. P. & 18 H. P. Saloon.	..	1943 10,469 1942 9,367 1941 8,265 1940 7,163 1939 6,061 1938 4,959 1937 3,857 1936 3,396 1935 2,755	46	Rover	14 H. P. Saloon	..	1943 11,913 1942 10,659 1941 9,405 1940 8,151 1939 6,897 1938 5,641 1937 4,389 1936 3,762 1935 3,135
38	Morris	21 H. P.	..	1943 11,191 1942 10,013 1941 8,835 1940 7,657 1939 6,479 1938 5,301 1937 4,123 1936 3,534 1935 2,945	47	Rover	17 H. P. "Sixteen" Saloon	..	1943 12,996 1942 11,628 1941 10,260 1940 8,892 1939 7,524 1938 6,156 1937 4,788 1936 3,104 1935 3,420
39	Morris	25 H. P.	..	1943 11,552 1942 10,336 1941 9,120 1940 7,904 1939 6,688 1938 5,472 1937 4,256 1936 3,648 1935 3,040	48	Rover	20 H. P. Saloon	..	1943 15,343 1942 13,728 1941 12,113 1940 10,498 1939 8,883 1938 7,268 1937 5,653 1936 4,845 1935 4,038
40	Riley	9 H. P. Saloon	..	1943 11,372 1942 10,175 1941 8,978 1940 7,781 1939 6,584 1938 5,387 1937 4,190 1936 3,591 1935 2,993	49	Singer	9 H. P. Saloon	..	1943 4,616 1942 4,130 1941 3,644 1940 3,158 1939 2,672 1938 2,187 1937 1,701 1936 1,458 1935 1,215
41	Riley	12 H. P. Salon	..	1943 12,094 1942 10,821 1941 9,548 1940 8,275 1939 7,002 1938 5,729 1937 4,456 1936 3,819 1935 3,183	50	Singer	10 H. P. Saloon	..	1943 6,021 1942 5,387 1941 4,754 1940 4,120 1939 3,486 1938 2,852 1937 2,218 1936 1,901 1935 1,585
42	Riley	12 H. P. Open Tourer	..	1943 13,899 1942 12,436 1941 10,973 1940 9,510 1939 8,047 1938 6,584 1937 5,121 1936 4,389 1935 3,658	51	Singer	11 H. P. Saloon	..	1943 7,101 1942 6,354 1941 5,606 1940 4,859 1939 4,111 1938 3,364 1937 2,616 1936 2,243 1935 1,869
43	Riley	16 H. P.	..	1943 14,801 1942 13,243 1941 11,685 1940 10,127 1939 8,569 1938 7,011 1937 5,453 1936 4,674 1935 3,895	52	Singer	12 H. P.	..	1943 7,688 1942 6,879 1941 6,070 1940 5,260 1939 4,451 1938 3,642 1937 2,833 1936 2,428 1935 2,023
44	Rover	10 H. P. Saloon	..	1943 9,928 1942 8,883 1941 7,838 1940 6,793 1939 5,748 1938 4,703 1937 3,658 1936 3,135 1935 2,613	53	Singer	16 H. P.	..	1943 11,733 1942 10,498 1941 9,263 1940 8,028 1939 6,793 1938 5,558 1937 4,323 1936 3,705 1935 3,088

1	2	3	4	5	1	2	3	4	5
				Rs.					Rs.
54	Standard 10 H. P. "SS-11"	..	1943	7,256	63	Standard 12 H. P. Saloon	..	1943	6,947
			1942	6,492				1942	6,216
			1941	5,729				1941	5,485
			1940	4,965				1940	4,753
			1939	4,201				1939	4,022
			1938	3,437				1938	3,291
			1937	2,673				1937	2,560
			1936	2,291				1936	2,194
			1935	1,910				1935	1,828
55	Standard 12 H. P. "SS-11"	..	1943	7,410	64	Standard 14 H. P. Saloon	..	1943	9,675
			1942	6,630				1942	8,656
			1941	5,850				1941	7,638
			1940	5,070				1940	6,620
			1939	4,290				1939	5,601
			1938	3,510				1938	4,583
			1937	2,730				1937	3,564
			1936	2,340				1936	3,055
			1935	1,950				1935	2,546
56	Standard 12, 13 and 14 H. P. 1 1/2, litre Jaguar.		1943	10,758	65	Standard 16 H. P. Saloon	..	1943	9,711
			1942	9,625				1942	8,689
			1941	8,493				1941	7,667
			1940	7,361				1940	6,644
			1939	6,228				1939	5,622
			1938	5,096				1938	4,600
			1937	3,963				1937	3,578
			1936	3,397				1936	3,067
			1935	2,831				1935	2,556
57	Standard 20 H. P. 2 1/2 litre Jaguar.		1943	14,260	66	Standard 20 H. P. Saloon	..	1943	10,794
			1942	12,759				1942	9,658
			1941	11,258				1941	8,522
			1940	9,757				1940	7,385
			1939	8,256				1939	6,249
			1938	6,755				1938	5,113
			1937	5,254				1937	3,977
			1936	4,503				1936	3,409
			1935	3,753				1935	2,841
58	Standard 25 H. P. 3 1/2 litre Jaguar.		1943	16,065	67	Standard 20 H. P. V. S. Saloon		1943	11,733
			1942	14,374				1942	10,498
			1941	12,583				1941	9,263
			1940	10,992				1940	8,028
			1939	9,301				1939	6,793
			1938	7,610				1938	5,558
			1937	5,919				1937	4,323
			1936	5,073				1936	3,705
			1935	4,228				1935	3,088
59	Standard 8 H. P. Saloon	..	1943	4,292	68	Sunbeam—Talbot 10 H.P. Saloon & Tourer.		1943	9,567
			1942	3,849				1942	8,560
			1941	3,389				1941	7,553
			1940	2,937				1940	6,546
			1939	2,485				1939	5,539
			1938	2,033				1938	4,532
			1937	1,581				1937	3,525
			1936	1,355				1936	3,021
			1935	1,103				1935	2,518
60	Standard 8 H. P. Open Tourer		1943	3,860	69	Sunbeam—Talbot 18 H.P. "75" Saloon		1943	15,343
			1942	3,458				1942	13,728
			1941	3,047				1941	12,113
			1940	2,641				1940	10,498
			1939	2,235				1939	8,883
			1938	1,828				1938	7,268
			1937	1,422				1937	5,653
			1936	1,219				1936	4,845
			1935	1,016				1935	4,038
61	Standard 9 H. P. Saloon	..	1943	5,095	70	Sunbeam—Talbot 21 H. P. 3 litre Saloon.		1943	14,932
			1942	4,559				1942	13,405
			1941	4,022				1941	11,828
			1940	3,486				1940	10,251
			1939	2,950				1939	8,674
			1938	2,413				1938	7,097
			1937	1,877				1937	5,520
			1936	1,609				1936	4,731
			1935	1,341				1935	3,943
62	Standard 10 H. P. Saloon	..	1943	5,527	71	Sunbeam—Talbot 21 H.P. 3 litre Open Sports Tourer.		1943	16,065
			1942	4,945				1942	14,374
			1941	4,364				1941	12,683
			1940	3,782				1940	10,992
			1939	3,200				1939	9,301
			1938	2,618				1938	7,610
			1937	2,036				1937	5,919
			1936	1,745				1936	5,073
			1935	1,455				1935	4,228

1	2	3	4	5	1	2	3	4	5
				Rs.					Rs.
72	Sunbeam—Talbot 21 H. P. 3 litre Sports Saloon.		1943	18,953	81	Vauxhall 14 H. P. Saloon	..	1943	7,101
			1942	16,958				1942	6,354
			1941	14,963				1941	5,606
			1940	12,968				1940	4,859
			1939	10,973				1939	4,111
			1938	8,978				1938	3,364
			1937	6,983				1937	2,616
			1936	5,985				1936	2,243
			1935	4,988				1935	1,669
73	Sunbeam—Talbot 27 H.P. 4 litre Saloon.		1943	16,426	82	Vauxhall 20 H. P. Saloon	..	1943	11,733
			1942	14,697				1942	10,498
			1941	12,968				1941	9,263
			1940	11,239				1940	8,028
			1939	9,510				1939	6,793
			1938	7,781				1938	5,558
			1937	6,052				1937	4,323
			1936	5,187				1936	3,705
			1935	4,323				1935	3,088
74	Triumph 11 H.P. Saloon "Gloria"		1943	9,675	83	Vauxhall 25 H. P. Luxury Saloon		1943	12,455
			1942	8,656				1942	11,144
			1941	7,638				1941	9,833
			1940	6,620				1940	8,522
			1939	5,601				1939	7,211
			1938	4,583				1938	5,900
			1937	3,564				1937	4,589
			1936	3,055				1936	3,933
			1935	2,546				1935	3,278
75	Triumph 11 H.P. Open Tourer "Gloria".		1943	10,397	84	Vauxhall 25 H. P. Sports Saloon		1943	14,801
			1942	9,302				1942	13,243
			1941	8,208				1941	11,685
			1940	7,114				1940	10,127
			1939	6,019				1939	8,569
			1938	4,925				1938	7,011
			1937	3,830				1937	5,453
			1936	3,283				1936	4,674
			1935	2,736				1935	3,895
76	Triumph 12 H.P. Saloon	..	1943	10,289	85	Vauxhall 25 H. P. Limousine	..	1943	20,636
			1942	9,206				1942	17,927
			1941	8,123				1941	15,818
			1940	7,040				1940	13,709
			1939	5,957				1939	11,600
			1938	4,874				1938	9,491
			1937	3,791				1937	7,382
			1936	3,249				1936	6,327
			1935	2,708				1935	5,273
77	Triumph 14 H. P. Saloon "Dolomite".		1943	12,563	86	Wolseley 10 H. P. Saloon	..	1943	6,793
			1942	11,240				1942	6,078
			1941	9,918				1941	5,363
			1940	8,596				1940	4,648
			1939	7,273				1939	3,933
			1938	5,951				1938	3,218
			1937	4,628				1937	2,503
			1936	3,967				1936	2,145
			1935	3,306				1935	1,788
78	Vauxhall 10 H. P. Saloon	..	1943	5,404	87	Wolseley 12 H. P. Saloon	..	1943	9,242
			1942	4,835				1942	8,269
			1941	4,266				1941	7,296
			1940	3,697				1940	6,323
			1939	3,128				1939	5,350
			1938	2,560				1938	4,378
			1937	1,991				1937	3,405
			1936	1,706				1936	2,918
			1935	1,422				1935	2,432
79	Vauxhall 12 H. P. Saloon	..	1943	6,113	88	Wolseley 14 H. P. Saloon	..	1943	10,289
			1942	5,470				1942	9,206
			1941	4,826				1941	8,123
			1940	4,183				1940	7,040
			1939	3,539				1939	5,957
			1938	2,896				1938	4,874
			1937	2,252				1937	3,791
			1936	1,931				1936	3,249
			1935	1,609				1935	2,708
80	Vauxhall 12 H.P. Open Tourer	..	1943	9,206	89	Wolseley 16 H. P. Saloon	..	1943	11,552
			1942	8,237				1942	10,336
			1941	7,268				1941	9,120
			1940	6,299				1940	7,904
			1939	5,330				1939	6,688
			1938	4,361				1938	5,472
			1937	3,392				1937	4,256
			1936	2,907				1936	3,648
			1935	2,423				1935	3,040

1	2	3	4	5	1	2	3	4	5
				Rs					Rs.
90	Wolesley 18 H. P. Saloon	..	1943	11,733	7	Cadillae Series 42-67 Imperial Sedan	1943	27,725	
			1942	10,498			1942	24,806	
		..	1941	9,263			1941	21,888	
			1940	8,028			1940	18,970	
			1939	6,793			1939	16,051	
			1938	5,558			1938	13,133	
			1937	4,323			1937	10,214	
			1936	3,705			1936	8,755	
			1935	3,088			1935	7,296	
91	Wolseley 21 & 25 H.P. Saloon	..	1943	14,260	8	Cadillac Series 42-76 Formal Sedan	1943	33,990	
			1942	12,759			1942	31,886	
			1941	11,258			1941	30,782	
			1940	9,757			1940	26,677	
			1939	8,256			1939	22,573	
			1938	6,755			1938	18,469	
			1937	5,254			1937	14,365	
			1936	4,503			1936	12,313	
			1935	3,753			1935	10,261	
92	Wolseley 25 H. P. Limousine	..	1943	27,978	9	Chevrolet Fleetmaster, Sports Sedan	1943	6,950	
			1942	25,033			1942	6,277	
			1941	22,033			1941	5,495	
			1940	19,143			1940	4,762	
			1939	16,198			1939	4,029	
			1938	13,253			1938	3,297	
			1937	10,308			1937	2,564	
			1936	8,835			1936	1,198	
			1935	7,363			1935	1,832	
<i>Part II—Motor Cars of United States and Canadian Makes</i>					10	Chrysler Royal, C34-S, Sedan	1943	10,958	
1	Buick 40-A Special Touring Sedan		1943	9,981			1942	9,805	
			1942	8,930			1941	8,651	
			1941	7,880			1940	7,498	
			1940	6,829			1939	6,344	
			1939	5,778			1938	5,191	
			1938	4,728			1937	4,037	
			1937	3,677			1936	3,461	
			1936	3,152			1935	2,884	
			1935	2,627	11	Chrysler Windsor, C34-W, Sedan	1943	11,648	
2	Buick 40-B Special Touring Sedan		1943	10,344			1942	10,454	
			1942	9,254			1941	9,224	
			1941	8,166			1940	7,994	
			1940	7,077			1939	6,764	
			1939	5,988			1938	5,535	
			1938	4,900			1937	4,305	
			1937	3,811			1936	3,690	
			1936	3,266			1935	3,075	
			1935	2,722	12	Chrysler Saratoga, C36-K, Sedan	1943	13,081	
3	Buick 50-Super Touring Sedan	..	1943	11,833			1942	11,704	
			1942	10,588			1941	10,327	
			1941	9,342			1940	8,950	
			1940	8,096			1939	7,573	
			1939	6,851			1938	6,196	
			1938	5,695			1937	4,819	
			1937	4,360			1936	4,131	
			1936	3,737			1935	3,442	
			1935	3,114	13	Chrysler New Yorker, C36-N, Sedan	1943	13,732	
4	Buick 60-Century Touring Sedan		1943	12,475			1942	12,287	
			1942	11,162			1941	10,841	
			1941	9,849			1940	9,396	
			1940	8,536			1939	7,950	
			1939	7,223			1938	6,505	
			1938	5,909			1937	5,059	
			1937	4,596			1936	4,337	
			1936	3,940			1935	3,614	
			1935	3,283	14	De Soto Diplomat, Special De Luxe Sp-14-C, Sedan	1943	7,579	
5	Buick 70-Roadmaster Touring Sedan		1943	13,546			1942	6,781	
			1942	12,120			1941	5,984	
			1941	10,694			1940	5,186	
			1940	9,268			1939	4,388	
			1939	7,842			1938	3,590	
			1938	6,417			1937	2,792	
			1937	4,991			1936	2,393	
			1936	4,278			1935	1,995	
			1935	3,565	15	De Soto Custom, S 10-C, Sedan	1943	10,726	
6	Buick 90-Limited Touring Sedan		1943	22,614			1942	9,597	
			1942	20,233			1941	8,468	
			1941	17,853			1940	7,339	
			1940	15,473			1939	6,210	
			1939	13,092			1938	5,081	
			1938	10,712			1937	3,952	
			1937	8,331			1936	3,387	
			1936	7,141			1935	2,823	
			1935	5,951					

1	2	3	4	5	1	2	3	4	5
				Rs.					Rs.
16	Dodge Kingsway, Special De Luxe, D23-C, Sedan		1943	7,477	25	Nash	Ambassador Six, Sedan	1943	10,028
			1942	6,690				1942	8,973
			1941	5,903				1941	7,917
			1940	5,116				1940	6,861
			1939	4,329				1939	5,806
			1938	3,542				1938	4,750
			1937	2,755				1937	3,695
			1936	2,361				1936	3,167
			1935	1,968				1935	2,639
17	Dodge Custom, D22-C, Sedan		1943	9,757	26	Nash	Ambassador Eight, Sedan	1943	10,460
			1942	8,730				1942	9,359
			1941	7,703				1941	8,258
			1940	6,676				1940	7,157
			1939	5,649				1939	6,056
			1938	4,622				1938	4,955
			1937	3,595				1937	3,854
			1936	3,081				1936	3,303
			1935	2,568				1935	2,753
18	Ford Super De Luxe V-8 Fordor Sedan.		1943	7,289	27	Oldsmobile	66F-6 Special Sedan	1943	7,822
			1942	6,522				1942	6,999
			1941	5,755				1941	6,176
			1940	4,987				1940	5,352
			1939	4,220				1939	4,529
			1938	3,453				1938	3,705
			1937	2,686				1937	2,882
			1936	2,302				1936	2,470
			1935	1,918				1935	2,059
19	Hudson De Luxe Six, Touring Sedan		1943	9,655	28	Oldsmobile	66E-8 Special, Sedan	1943	9,655
			1942	8,639				1942	8,639
			1941	7,622				1941	7,622
			1940	6,606				1940	6,606
			1939	5,590				1939	5,590
			1938	4,573				1938	4,573
			1937	3,557				1937	3,557
			1936	3,049				1936	3,049
			1935	2,541				1935	2,541
20	Hudson Commadore, Six Touring Sedan		1943	11,517	29	Oldsmobile	78G-6 Dynamic, Sedan	1943	10,613
			1942	10,305				1942	9,496
			1941	9,092				1941	8,379
			1940	7,880				1940	7,262
			1939	6,668				1939	6,145
			1938	5,545				1938	5,027
			1937	4,243				1937	3,910
			1936	3,637				1936	3,352
			1935	3,031				1935	2,793
21	Hudson Commadore Eight Touring Sedan		1943	11,931	30	Oldsmobile	98L-8 Custom Cruiser, Sedan.	1943	11,777
			1942	10,675				1942	10,537
			1941	9,419				1941	9,298
			1940	8,163				1940	8,058
			1939	6,907				1939	6,818
			1938	5,652				1938	5,579
			1937	4,396				1937	4,339
			1936	3,768				1936	3,719
			1935	3,140				1935	3,099
22	Hudson Commadore Custom Eight, Touring Sedan		1943	13,960	31	Packard	Six Custom, Touring Sedan.	1943	12,485
			1942	12,491				1942	11,171
			1941	11,021				1941	9,857
			1940	9,552				1940	8,542
			1939	8,082				1939	7,228
			1938	6,613				1938	5,914
			1937	5,143				1937	4,600
			1936	4,409				1936	3,943
			1935	3,674				1935	3,286
23	Lincoln-Zephyr, Sedan	..	1943	16,711	32	Packard	Eight, Custom Touring Sedan.	1943	12,997
			1942	14,952				1942	11,629
			1941	13,193				1941	10,261
			1940	11,434				1940	8,893
			1939	9,675				1939	7,525
			1938	7,916				1938	6,156
			1937	6,157				1937	4,788
			1936	5,277				1936	4,104
			1935	4,398				1935	3,420
24	Mercury 8 Tour Sedan	..	1943	9,915	33	Packard	Super Eight One sixty Touring Sedan.	1943	16,190
			1942	8,871				1942	14,486
			1941	7,828				1941	12,782
			1940	6,784				1940	11,077
			1939	5,740				1939	9,373
			1938	4,697				1938	7,669
			1937	3,653				1937	5,965
			1936	3,131				1936	5,113
			1935	2,333				1935	4,261

1	2	3	4	5	1	2	3	4	5
				Rs.					Rs.
34	Packard	Super Eight One sixty Touring Sedan (138" wheel base).	1943	18,192	39	Studebaker	Champion De Luxe style, club seden.	1943	6,286
			1942	16,277				1942	5,624
			1941	14,362				1941	4,963
			1940	12,447				1940	4,301
			1939	10,532				1939	3,639
			1938	8,617				1938	2,978
			1937	6,702				1937	2,316
			1936	5,745				1936	1,985
			1935	4,787				1935	1,654
35	Packard	Super Eight One sixty Touring Sedan (148" wheel base).	1943	19,579	40	Studebaker	Commander Skyway, Cruising Sedan.	1943	10,381
			1942	17,518				1942	9,288
			1941	15,457				1941	8,195
			1940	13,396				1940	7,103
			1939	11,335				1939	6,010
			1938	9,274				1938	4,917
			1937	7,213				1937	3,824
			1936	6,183				1936	3,278
			1935	5,152				1935	2,732
36	Plymouth	Special De Luxe Sedan	1943	7,328	41	Studebaker	President Skyway, Cruising Sedan.	1943	11,449
			1942	6,557				1942	10,244
			1941	5,786				1941	9,039
			1940	5,014				1940	7,834
			1939	4,243				1939	6,629
			1938	3,471				1938	5,423
			1937	2,700				1937	4,218
			1936	2,314				1936	3,616
			1935	1,929				1935	3,013
37	Pontiac	Series 26, Sedan	1943	9,552	42	Willys-	44Z, Sedan De Luxe American.	1943	6,231
			1942	8,547				1942	5,575
			1941	7,541				1941	4,919
			1940	6,536				1940	4,263
			1939	5,530				1939	3,607
			1938	4,525				1938	2,952
			1937	3,519				1937	2,296
			1936	3,017				1936	1,968
			1935	2,514				1935	1,640
38	Pontiac	Series 26-S, Stream-liner (Chieftain) Sedan.	1943	10,018					
			1942	8,963					
			1941	7,909					
			1940	6,854					
			1939	5,800					
			1938	4,745					
			1937	3,691					
			1936	3,164					
			1935	2,636					

NOTE—(i) If a vehicle is of a class or year of manufacture not included in the above tables, the scheduled sale price thereof shall be such as may be fixed by order of the Controller :

Provided that any person aggrieved by such order may, within thirty days of the date on which it is communicated to him, appeal to such officer or authority as may be appointed by the Central Government in this behalf, and the decision of that officer or authority, and subject only to such decision, the order of the Controller shall be final.

(ii) Unless specific mention is made of a particular model, the scheduled sale price given in the above tables applies to all models of that make, horse power and year of manufacture.

(iii) The scheduled sale prices for makes and models of 1935 manufacture apply also to the same makes and model of earlier years.

FORMS

FORM A

(See clause 4)

Statement under clause 4 of the Used Motor Vehicles Control Order, 1944, of motor cars and motor cabs not in regular use.

Name and address of person making the statement.

{
.....
.....

Address of premises where vehicles are kept.

{
.....
.....

Serial No.	Registered No.	Make	Model year	Horse power	Number of cylinders	Type body	Name and address of Registered Owner	Manufacturer's serial No. size and condition (whether serviceable) or unserviceable of every tyre	If the vehicle is unuseable owing to a defect or lack of any part, detail the defect or name of the missing part
------------	----------------	------	------------	-------------	---------------------	-----------	--------------------------------------	---	--

I hereby declare that the above is a correct statement of all motor cars and motor cabs in my possession or custody or under my control on the 22nd April, 1944, in respect of which the provincial motor vehicle tax has not been duly paid or ordinary coupons for the supply of motor spirit under the Motor Spirit Rationing Order, 1941, have not been issued for the quarter ending on the 30th April 1944, or which have for a period of not less than 30 days immediately before the 22nd April, 1944, been out of use because of mechanical defect or the lack of or defect in tyre, tube, battery or other essential part.

Place

Date

(Signature)

FORM B

(See clause 5)

Permit under the Used Motor Vehicles Control Order, 1944,
in regard to the direct sale or disposal of a vehicle

PART I

Name
residing at
is hereby permitted to sell the vehicle described below :—
Registered No.
Engine No.
Chassis No.
Year of manufacture
(2) This permit shall remain in force until
Date

(Signature)
Controller

(To be retained by Controller)

FORM B

(See clause 5)

Permit under the Used Motor Vehicles Control, Order
1944, in regard to the direct sale or disposal of a vehicle

PART II

Name
residing at
is hereby permitted to sell the vehicle described below :—
Registered No.
Engine No.
Chassis No.
Year of manufacture
(2) This permit shall remain in force until
(3) Price paid by purchaser
Signature of Seller Signature of Purchaser
Date Date
(To be finally handed over to Registering Authority by
purchaser.)

FORM C

(See clause 7)

Statement under clause 7 of the Used Motor Vehicles Control Order, 1944, of sale to a recognised dealer

1. Name and address of seller
2. Description of vehicle purchased :
 - (a) Make
 - (b) Model
 - (c) No. of cylinders
 - (d) Year of manufacture
 - (e) Horse-power
 - (f) Engine No.
 - (g) Chassis No.
 - (h) Type of body
3. Estimate and the actual cost of repairs and replacements to be carried out :

Part	Condition	Particulars of repairs or replacements necessary		
		Estimated cost	Actual cost incurred on completing each item of repairs estimated	Date of completion of each item
(a) Engine				
(b) Electrical system				
(c) Clutch				
(d) Transmission and drive line				
(e) Rear axle				
(f) Brakes				
(g) Front axle				
(h) Steering				
(i) Springs				
(j) Accessories (describe)				
(k) Body, including paint work				
(l) Tyres—(Note :—the number should be given).				
(m) Fenders, humbers, etc.				
Any other items—				
(n)				
(o)				
(p)				
(q)				
Total cost of repairs and replacements Rs.				

4. Calculation of price to be paid to seller :

Price entered in Schedule
Deduct estimated cost of repairs and replacements
Price to be paid to seller Rs.

I have examined the particulars above and to the best of my knowledge and belief they are correct

Signature of Seller

Date

Signature of Dealer

Date

Sold under the authority of permit No. ; dated

issued by Controller

Signature of Purchaser

Date

Signature of Dealer

Date

FORM D

(See clause 10)

Permit under the Used Motor Vehicles Control Order, 1944, to purchase a vehicle

PART I

(Name).....
residing at (address).....

is hereby permitted to purchase from any recognized dealer in the*.....a vehicle of the following class—

Motor car of 10 horse power or less

Motor car of over 10 horse power

Station wagon

2. Provided the conditions of the order have been complied with the transfer of ownership may be registered

3. This order shall remain in force until.....

(Signature) Controller

Permit No.

, Date.....

(To be handed over to Registering Authority by permit holder)

*Here insert name of Province

PART II

Details of vehicle sold :

by (dealer's name).....
residing at (address).....to (purchaser's name).....
residing at (address).....

(a) Class

(b) Make

(c) Horse-power

(d) Number of cylinders

(e) Year of manufacture

(f) Registration No.

(g) Price paid (in words)

Purchaser's signature

Dealer's signature

Date.....

Date.....

(To be handed over to Registering Authority by the permit holder)

FORM E

(See clause 11)

Application for permit to purchase a vehicle under the Used Motor Vehicles Control Order, 1944

To

The Provincial Motor Transport Controller,

SIR,

I hereby apply for a permit in Form C to purchase a vehicle. Particulars of the case are as follows :—

(a) Name and address

(b) Official designation or occupation

(c) Class of vehicle required

Motor car of 10 horse power or less

Motor car of over 10 horse power

Station Wagon

(d) Whether vehicle will be owned by applicant or by Government.

(e) Whether vehicle will be used by any persons or officers other than applicant.

(f) Full particulars of purpose and journeys for which vehicles will be used, and why the journeys cannot be performed by train, public road vehicle or any other alternative means of transport.

(g) Particulars of any other motor car or motor cycle in the applicant's possession or in the possession of his firm or department or any member of his family which is available for his use.

(h) Particulars of any vehicle owned or used by applicant/Department during the past six months and sold or transferred, with reasons for sale or transfer and price if sold.

(i) Whether applicant has any specific vehicle in mind and, if so, particulars.

Other relevant matter

I declare that the above is a full and true statement of the case.

Date.....

Signature

D. D. WARREN
Joint Secy. to Govt. of India

The 10th May 1944

No. 8911-S.T.—The following Order issued by the Government of India, in Department of War Transport is republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

ORDER

New Delhi, 20th April 1944

No. C-160(1)/44—In pursuance of clause (b) of rule 85A of the Defence of India Rules the Central Government is pleased to order that with effect from the 15th May 1944 no Railway Administration shall transport horses or ponies by rail except—

- (1) horses or ponies, the property of Government ; and
- (2) horses or ponies, the property of Government Officers on transfer.

This order shall not apply in relation to any movements authorised by general or special order by the Chief Controller of railway priorities New Delhi, or by any Regional Controller of Railway Priorities.

[ILLEGIBLE]

Joint Secretary to the Government of India

The 10th May 1944

No. 8912 S.T.—The following notification issued by the Government of India, in the Department of Food, is republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

New Delhi, 4th April 1944

No. 1-SC(1)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following amendments shall be made in the Sugar and Sugar Products Control Order, 1943 namely :—

In the said Order—

1. In clause 2,—
 - (a) in sub-clause (c), for the words "siding and forwarding" the words "loading and forwarding" shall be substituted ;
 - (b) for sub-clause (f), the following sub-clause shall be substituted :—

"sugar" means—

 - (i) any form of sugar containing more than 90 per cent of sucrose ;
 - (ii) any sugar of crystalline structure ;
 - (c) in sub-clause (g), for the figure "50" the figure "25" shall be substituted.
2. In sub-clause (1) of clause 8,—
 - (a) for the word "river", wherever it occurs, the word "water" shall be substituted ;
 - (b) in the proviso, after the brackets and letter "(a)", the words "not exceeding twenty seers" shall be inserted ;
 - (c) the explanation shall be omitted.

N. T. MONE
Deputy Secretary

The 10th May 1944

No. 8913-S.T.—The following notification, issued by the Government of India, Department of Commerce, is republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

New Delhi, 5th April 1944

No. M. 50-C. (Del.)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to make the following Order, namely :—

The Jute (Price Control) Order, 1944

1. (1) This Order may be called the Jute (Price Control) Order, 1944.

(2) It extends to the whole of British India

(3) It shall come into force at once

2. In this Order, "export" means to take out of British India by land, sea or air to any place outside India.

3. No person shall sell, or offer to sell, and no person shall buy or offer to buy, raw jute of any quality specified in the first Schedule to this Order at more than the maximum price, or less than the minimum price, specified therein for raw jute of that quality.

4. No person shall sell or offer to sell, and no person shall buy or offer to buy, for export any manufactured jute goods of the description given in the Second Schedule to this Order at more than the maximum price determined in accordance with that Schedule.

5. All consignments for export, whether of raw jute or of manufactured jute goods, shall be supplied in bales bound with iron hoops.

THE FIRST SCHEDULE

(See clause 3)

Maximum and minimum prices for Raw Jute

Quality	Maximum Price		Minimum Price	
	Rs.	A. P.	Rs.	A. P.
Dundee Firsts	125	0 0	114	0 0
Dundee Lightnings	115	0 0	104	0 0
Dundee Hearts	105	0 0	94	0 0
Reds	100	0 0	89	0 0
Mill Firsts	90	0 0	79	0 0
Mill Lightnings	85	0 0	74	0 0
Mill Hearts	80	0 0	68	0 0
Export firsts	87	0 0	76	0 0
Export Lightnings	82	0 0	71	0 0
Export Hearts	77	0 0	65	0 0
Top Grade Dacca Tossa 2/3	125	0 0	110	0 0
Dacca Tossa 4's	115	0 0	100	0 0
Dundee Tossa Short Group 2/3	110	0 0	95	0 0
Do. 4	96	0 0	85	0 0
Dundee Tossa 2/3	96	0 0	86	0 0
Do. 4	91	0 0	80	0 0
Outport Tossa 2/3	89	0 0	78	0 0
Do. 4	80	0 0	69	0 0
Dundee Daisee Short Group	96	0 0	85	0 0
Do. Long Group	86	0 0	75	0 0
Do. 2/3 Group	88	0 0	77	0 0
Do. 4	82	0 0	70	0 0
Outport Daisee 2/3	81	0 0	69	0 0
Do. 4	75	0 0	62	0 0
Tossa Cuttings	42	0 0	36	0 0
Cuttings M. C.	42	0 0	36	0 0
Do. N. C.	43	0 0	37	0 0
S. M. Rejections	65	0 0	55	0 0
H. J. Rejections	63	0 0	53	0 0
Ropes	66	0 0	56	0 0
White* Jat—Tops	19	0 0	17	0 0
White Jat Middles	17	0 0	15	0 0
White Jat Bottoms	14	0 0	12	9 0
White District Tops	18	8 0	16	8 0
White District Middles	18	8 0	16	8 0
White District Bottoms	13	8 0	11	8 0
White Jungli Tops	18	0 0	16	0 0
White Jungli Middles	16	0 0	14	0 0
White Jungli Bottoms	13	0 0	11	0 0

* Tossa—8 annas per maund extra

NOTES—1. All the above prices are for delivery free alongside ship in the Port of Calcutta or for delivery free at mills in Calcutta.

2. "Bale" means a pucca bale of 400 lbs. packing

3. Where the price per maund is given, goods may be supplied in kacha packing.

4. "Bottom Grades" shall include 10 per cent of X Grade

5. If qualities and/or marks and/or descriptions of jute other than those specified above are purchased, the price to be paid shall be determined on the basis of the prices specified above.

THE SECOND SCHEDULE

(See clause 4)

Maximum Prices of manufactured jute goods sold for export

(NOTE—The prices given below are—

- (i) for goods of average standard Calcutta quality ;
- (ii) for delivery free alongside ship in the Port of Calcutta or free on rail mill siding ;
- (iii) net and inclusive of brokerage.)

(1) *Hessian Cloth*

			40"-50"			Basis price for 40". 61"- 4"			Over 64".		
			Per 100	Ton- nage		Per 100	Ton- nage		Per 100	Ton- nage	
			Yds.			Yds.			Yds.		
			Rs. A. P.	Rs.		Rs. A. P.	Rs.		Rs. A. P.	Rs.	
(a) <i>Lights</i> —											
5 oz/40"	...	14 12 0	1,057	15	7 0	1,107	16	2 0	1,156		
5½ oz/46"	...	16 2 0	1,051	15	14 0	1,100	17	10 0	1,144		
6 oz/40"	...	17 6 0	1,033	18	3 0	1,086	19	0 0	1,135		
6½ oz/40"	...	18 10 0	1,027	19	8 0	1,075	20	6 0	1,123		
7 oz/40"	...	19 15 0	1,021	20	14 0	1,069	21	13 0	1,117		
7½ oz/40"	...	21 4 0	1,016	22	4 0	1,061	23	4 0	1,111		
8 oz/40"	...	22 2 0	991	23	2 0	1,031	24	2 0	1,081		
8½ oz/40"	...	23 4 0	980	24	5 0	1,023	25	6 0	1,070		
9 oz/40"	...	24 6 0	971	25	8 0	1,015	26	10 0	1,060		
(b) <i>Heavies</i> —											
9½ oz/40"	...	26 13 0	1,009	27	11 0	1,044	28	10 0	1,089		
10 oz/40"	...	28 0 0	1,003	29	0 0	1,031	30	0 0	1,075		
10½ oz/40"	...	29 0 0	990	30	0 0	1,024	31	0 0	1,068		
11 oz/40"	...	31 0 0	977	31	3 0	1,014	32	4 0	1,051		
11½ oz/40"	...	31 2 0	970	32	4 0	1,005	33	6 0	1,040		
12 oz/40"	...	32 8 0	970	33	12 0	1,003	35	0 0	1,045		
12½ oz/40" and above	...		970			1,003					
45" 11 oz/45"	...	30 14 0	1,006	(1,030 or 2,000 packing).							
Under 4" : 1 anna per inch penalty.											

Under 4" 1 anna per inch penalty.

(2) *Charges for Striping, Shotting, Finish and Packing—*

(a) Red stripe in Plate Wrapper Cloth, no extra charge

(b) Each extra shot—8 annas per 100 yards

(c) Double calendaring } 4 annas per 100 yards

Double chesing }

(d) Cropping—8 annas per 100 yards

(e) Mangling—8 annas per 100 yards

(b) to (e) for 40" and above, calculated on 40" basis ; under 40" calculated on width of cloth.

(f) Packing—widths up to 45" (except 45"—11 oz/45") and weights up to 10½ oz/40"—2 annas per 100 yards extra for 1000 packing.

(3) *Hessian Bags*—To be calculated on the cloth prices (with 3" for cutting) plus sewing charges as follows:—

	Rs. A. P.
Overhead dry	0 8 0
Herakles	0 8 0
Overhead tar	1 0 0 (except Cotton packs)
Cotton packs (tar)	2 0 0
Union Jute	1 8 0
Safety Jute	1 8 0
Union Cotton	3 0 0

(4) *D. W. Tarpauling and Jute Canvas*—

Plate quality 40" to 48" 22 oz/48" } Rs. 64-8-0 per 100 yds.—basis for
10×13 under 40" 1 anna per } 48"=Rs. 1,051 per ton.
inch penalty

	Rs.
36" to 48", 14×15—	Per ton
16 oz/36"—Rs. 55-13-0 basis per 100 sq. yds.	1,250
17 oz/36"—Rs. 59-4-0 basis per 100 sq. yds.	1,249
18 oz/36"—Rs. 62-12-0 basis per 100 sq. yds.	1,249
19 oz/36"—Rs. 66-4-0 basis per 100 sq. yds.	1,249
20 oz/36"—Rs. 69-12-0 basis per 100 sq. yds.	1,250

under 36" 1 anna per inch penalty.

37"—18 oz/37"—16×18—Rs. 65/4/- per 100 yds. basis=
Rs. 1,299 per ton under 37"—1 anna per inch penalty.

Sewing charges as for Hessian Bags.

(5) *Heavy Goods*—

(a) *Double Warps*—

	Rs.	Rs. A. P.
E. Bags 40×28" hd. 1½ lbs.	Per ton	Per 100 bags
D. W. Salts 45×26" hd. 1½ lbs.	685	53 8 0
Light Cess 40×28" hd. 2 lbs.	723	56 8 0
Heavy Cess 40×28" hd. 2½ lbs.	700	62 8 0
Flours 56×28" hd. 2½ lbs.	675	67 12 0
Cements 29×20" hd. on selv. 20 oz.	708	79 0 0
	676	37 12 0
		(without valve)

rising 6 annas on the basis for each ½" in the width below standard.

Cut sizes standard width and sizes over standard; no change in basis.

Pockets (600 square inches and under) Re. 1 extra on basis (excluding above).

(b) *D. W. Cloth*—on above tonnages for Double Warps.

(c) *Twills*—

	Rs.	Rs. A. P.
Boes 44×26½" hd. 2 lbs.	Per ton	Per 100 bags
Bees 44×26½" hd. 2½ lbs.	711	63 8 0
L'pcols 44×26" hd. 2½ lbs.	665	66 12 0
Sacks 41×23" hd. 2½ lbs.	675	75 6 0
A. Twills 44×26½" hd. 2 5/8 lbs.	675	67 12 0
A. Twills above 25/8 lbs.	678	79 8 0
Sugars 48×28" hd. 2½ lbs. (dry)	678	.. 0
Sugars 48×28" hd. 2½ lbs. (tar)	690	77 0 0
Grains 60×30" hd. 3½ lbs. (tar)	699	78 0 0
Grains 60×30" hd. 5 lbs. (tar)	696	101 0 0
Cubans 48×29" hd. 2½ lbs.	676	151 0 0
Ore Pockets 30×20" selv. 24 oz. (dry)	726	81 0 0
Ore Pockets 33×20" selv. 28 oz. (dry)	687	46 0 0
Cements 29×20" hd. selv. 22½ oz.	678	53 0 0
	685	43 0 0
		(without valve)

Cements 29×20" hd. selv. 24 oz. Rs. 678 per ton.
Rs. 45/6/- per 100 bags (without valve).

rising 6 annas on the basis for each half inch in the width below standard.

Cut sizes standard width and sizes over standard; no change in basis.

Pockets—(600 square inches and under) Re. 1 extra on basis (excluding above)—

(d) *Woolpacks*—

	Rs.	Rs. A. P.
Packs 54×27×27" hd. 11½ lbs.	Per ton.	
11½ lbs.	672 3 6 0	per pack } basis
12 lbs.	672 3 7 1½	per pack } fast
	672 3 9 6	per pack } tops

Loose tops 3 pies per pack extra.—

Sizes under 54" in proportion—

(e) *Twilled Sacking*—

	Rs.	Rs. A. P.
27"-14 oz. 6×8 striped or plain	Per ton.	Per 100 yds.
27"-16 oz. 6×8 striped or plain	670	26 3 0
27"-16 oz. 8×8 striped or plain	660	29 12 0
22"-13 oz. 8×8 striped or plain	675	30 2 0
30"-15 oz. 7×9/8×8 striped or plain	705	25 9 0
30"-17 oz. 7×9/8×8 striped or plain	726	30 6 0
26½/29" L'pool Cloth striped or plain	717	34 0 0
	675	29 13 0
		basis for 26½"

Other Sacking—on above tonnages for Twills.

(f) *Narrow Oslo or Fine Twill Sacking*—

	Rs.
9 porters	Per ton
10 porters	1,100
12 porters	1,130
	1,160

(g) *Bags made of above sackings*—on corresponding tonnages plus sewing charges for Heavy Goods—

(h) *Sewing charges for Heavy Goods*—(where not included in basis price)—

	Rs. A. P.
Overhead dry	Per 100 bag
Overhead dry (twice sewn)	0 8 0
Herakles	1 0 0
Overhead tar	0 8 0
Safety (jute twine)	1 0 0
Splay sewing (hand or machine)	1 8 0
Bates Valve	3 0 0
Sewn on valve	1 0 0
	1 8 0

(i) *Packing: D. W. and Twill Bags*—

Packing under standard—to be calculated on loose price; Rs. 3/- per bale to be deducted to give loose price; Rs. 3 per bale (under standard packing) to be added.

(6) *Branding*—

Basis Rs. 1/8/- per 100 bags one side simple brand in black

Basis Rs. 3/- per 100 bags one side simple brand in other colours.

(7) *Twine*—

	Rs.	Rs. A. P.
(i) 3/5 ply Ordinary Sacking Twine	Per ton.	
	709 28 0 0	per md. in bales of 5/10 mds.
(ii) 3/5 ply Pucca 12 lbs.	Per mn.	
(iii) 3/5 ply 12/16 lbs. Sacking West	736 27 0 0	
(iv) 3/5 ply 8/16 lbs. Sacking Warp	777 28 8 0	
(v) 3/5 ply 8/16 lbs. Sacking Warp	845 31 0 0	
(vi) 3/5 ply 8/16 lbs. Superior Hess	927 34 0 0	
(vii) 3/5 ply 8/16 lbs. Tossa Hess	1,009 37 0 0	
(i) to (vii)—in bales of 450 lbs. and above; under 450 lbs. 8 annas per maund extra.	1,036 38 0 0	

Y. N. SUKTHANKAR
Joint Secretary

The 10th, May 1944

No. 8916-S.T.—The following notifications issued by the Government of India in the Department of Industries and Civil Supplies are republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

Bombay, 8th April 1944

No. 1/2(29)/44-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to fix

as follows the maximum prices, both wholesale and retail, which may be charged by a dealer in respect of woollen goods specified below :

Serial No.	Description and other particulars	Width	Composition	Weight per yard (ounces)	Wholesale selling price per yard	Retail selling price at Port per yard (Bombay) Karachi, Calcutta and Madras	Retail selling price elsewhere per yard
1	(a) Worsted Suiting (Flannel) Plain. ..	56"	All wool	12/13	Rs. a. p. 14 0 0	Rs. a. p. 15 12 0	Rs. a. p. 16 4 0
	(b) Ditto ..	56"	Ditto	11/12	13 8 0	15 0 0	15 8 0
	(c) Ditto ..	56"	Ditto	10/11	12 4 0	14 0 0	14 8 0
	(d) Ditto ..	56"	70/80 per cent wool.	10	9 12 0	11 0 0	11 4 0
	Note—Stripes Re. 0-4-0 per yard extra. Checks Re. 0-8-0 per yard extra.						
2	Grey Flannel ..	54"	All wool	12½/13½	8 4 0	9 4 0	9 12 0
3	Union Flannel ..	54"	70/80 per cent wool.	12/13	5 12 0	6 4 0	6 8 0
	Note—Stripes or checks Re. 0-4-0 per yard extra.						
4	Blazer ..	54"	All wool	12½/13½	9 8 0	10 8 0	11 0 0
5	Union Blazer ..	54"	70/80 per cent wool.	12/13	6 4 0	7 0 0	7 4 0
6	(a) Chester Cloth (English make)	56"	All wool	15/16	13 8 0	15 0 0	15 8 0
	(b) Ditto ..	56"	75/85 per cent wool.	Do.	7 0 0	8 0 0	8 4 0
7	Super Valour ..	56"	All wool	24/25	16 0 0	18 0 0	18 12 0
8	(a) Over coating ..	56"	Ditto	17	16 4 0	18 12 0	19 4 0
	(b) Ditto ..	56"	Ditto	18	18 4 0	20 8 0	21 4 0
	(c) Ditto ..	56"	Ditto	32/3	21 8 0	24 4 0	25 0 0
9	(a) Vicuna (Dress suiting)	56"	Ditto	14/15	16 0 0	18 0 0	18 12 0
	(b) Ditto ..	56"	Ditto	12½/13½	14 8 0	16 4 0	17 0 0
10	Venetian ..	56"	Ditto	10/13	12 12 0	14 8 0	15 0 0
11	(a) Tweed ..	56"	Ditto	15/16	8 8 0	9 12 0	10 0 0
	(b) Ditto ..	54"	80/90 per cent wool.	14/5	7 4 0	8 0 0	8 4 0
	(c) Ditto ..	54"	60/80 per cent wool.	10/12	6 8 0	7 4 0	7 8 0
12	Dyed Gaberdine ..	56"	All wool	13/14	14 8 0	16 4 0	17 0 0
13	Worsted Gaberdine ..	56"	Ditto	13/14	15 0 0	17 0 0	17 8 0
14	Union Gaberdine ..	56"	70/80 per cent wool.	13/14	13 12 0	15 8 0	16 0 0
15	(a) Baratheia ..	58"	All wool	23	23 8 0	26 8 0	27 8 0
	(b) *Botany serge. (Alizarine dye)	58"	Ditto	19/20	19 12 0	22 4 0	23 4 0
16	*Botany serge Alizarine dye ..	56"	Ditto	18/19	17 0 0	19 0 0	19 12 0
17	*Botany serge-Herringbone design, Alizarine dye.	56"	Ditto	18/19	17 12 0	19 12 0	20 8 0
	*(For Indigo Blue Re. 0-4-0 per yard extra).						
18	(a) Fancy worsted suiting ..	56"	All wool	17/18	19 4 0	21 12 0	22 8 0
	(b) Ditto ..	56"	Ditto	15/16	16 0 0	18 0 0	18 12 0
	(c) Ditto ..	56"	80/90 per cent wool.	12/14	14 0 0	15 12 0	16 4 0
19	(a) Fancy suiting ..	56"	All wool	14/15	14 8 0	16 4 0	17 0 0
	(b) Ditto ..	56"	Ditto	12/13	13 8 0	15 0 0	15 8 0
	(c) Ditto ..	56"	80/90 per cent wool.	11/14	11 12 0	13 8 0	13 12 0
20	(a) Tropical ..	56"	75/80 per cent wool.	9/10	10 0 0	11 4 0	11 8 0
	(b) Do. ..	56"	All wool	10/11	11 4 0	12 12 0	13 0 0
	(c) Do. ..	56"	Ditto	8/9	10 8 0	11 12 0	12 4 0
	(d) Do. ..	56"	65/80 per cent wool.	6½/7½	9 12 0	11 0 0	11 4 0
21	(a) Panama ..	56"	All wool	8/9	11 8 0	13 0 0	13 8 0
	(b) Do. ..	56"	80/90 per cent wool.	6½/7½	9 4 0	10 4 0	10 12 0
22	(a) Union Whipcord ..	56"	All wool	15/16	17 4 0	19 4 0	20 0 0
	(b) Ditto ..	56"	65/80 per cent wool.	13/15	14 0 0	15 12 0	16 4 0
23	Fancy Covert ..	54"	All wool	10/13	9 4 0	10 0 0	10 12 0
24	(a) Union Covert ..	54"	80/90 per cent wool.	10/13	8 8 0	9 12 0	10 0 0
	(b) Ditto ..	54"	60/80 per cent wool.	10/13	8 0 0	9 4 0	9 8 0
			60/80 per cent wool.	15/16	5 0 0	6 0 0	6 4 0
25	(a) Italian Melton ..		cent wool.				
	(b) Ditto ..		70 per cent wool.	14	3 2 0	4 0 0	4 4 0

NOTES

1. Prices in the schedule are the maximum limits. Dealers are required to note that if the landed cost plus 10 per cent margin for wholesale and 12 per cent thereon for the retailer works out to less than the limit stated in the schedule, then such lower prices shall only be charged.

2. Goods of English manufacture must bear the stamping "Made in England" for every three yards on the selvedge. If any goods do not bear the stamping "Made in England", then such goods shall be treated as "Made in Japan" or of other make, and in such cases the prices in the schedule should be reduced by 40 per cent.

3. For widths upto 60" the prices are to remain the same as mentioned in the schedule. If, however, the width is 52" or less, the prices must be reduced *pro-rata*. Likewise, if the weight is more than the weights mentioned in the schedule, the prices may be increased *pro-rata*, and, if the weight is less, the prices may be reduced *pro-rata*.

4. If a dealer buys at a time more than 20 yards of one quality in one design and shade in width up to 44", or more than 10 yards, in width above 45" he must be charged the wholesale price as specified in the schedule.

5. *New lines*—If a dealer finds that certain types of woollen goods have not been included in the schedule or that the prices mentioned in the schedule are not workable for any reason, he may submit samples, purchase invoices, drafts, memo. of charges with necessary supporting vouchers to the Controller General of Civil Supplies for the fixation of prices for such special lines.

6. *Viyella and Clydella Fabrics*—As regards these woollen goods manufactured by Messrs. William Hellins Co., Ltd., Castle Boulevard, Nottingham (England), the wholesale dealers are entitled to the maximum margin of 10 per cent on the net landed cost and the retail dealers at ports are entitled to no more than 12½ per cent over the wholesale prices and retailers elsewhere are entitled to no more than 28 per cent over landed cost of these goods.

C. C. DESAI

Joint Secretary to the Govt. of India

Bombay, 8th April 1944

No. 1/2(39)/44-CG(CS)—In exercise of the powers conferred upon me by section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943), I call upon all dealers in woollen goods, wholesalers and retailers, to exhibit a price-list at a prominent place in the shop showing clearly the retail selling prices as fixed by the Central Government under notification No. 1/2(29)/44-CG(CS), dated the 8th April 1944 subject to the following conditions:—

(1) Prices shall be written legibly in English or in the local language of the district; and

(2) the price-list shall be shown to any purchaser who makes enquiry about the correct selling prices.

C. C. DESAI

Controller-General of Civil Supplies

Bombay, 8th April 1944

No. 1/2(32)/44-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section 1 of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the following amendment shall be made in this Department notification No. S/3/29/44, dated the 21st March 1944, namely:—

For the words "American Club (U.S.)" wherever they occur read "American blend (U.S.)".

C. C. DESAI

Joint Secretary to the Government of India

The 17th May 1944

No. 9118-S.T.—The following notification, issued by the Government of India, Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

New Delhi, 14th April 1944

No. 201-Tex. (A)/44—In exercise of the powers conferred by sub-rule (2) of Rule 81 of the Defence of India Rules, the Central Government is pleased to direct that

the following amendment shall be made in the Jute (Price Control) Order, 1944, namely:—

For clauses 4 and 5 of the said Order, the following clauses shall be substituted:—

"4. No person shall sell or offer to sell, and no person shall buy or offer to buy, any manufactured jute goods of the description given in the Second Schedule to this Order at more than the maximum price determined as follows:—

(i) Where the goods are sold for export, whether by the manufacturer or by any other person, the maximum price shall be the price (hereinafter referred to as the 'export price') determined in accordance with the Second Schedule to this Order.

(ii) Where the goods are sold by the manufacturer thereof, the maximum price shall be the export price.

(iii) Where the goods are sold wholesale otherwise than for export and by a person other than the manufacturer, the maximum price shall be the export price plus two and a half per cent thereof plus such transport and other incidental charges, including octroi, as a wholesale dealer in the locality would normally have incurred in obtaining the goods from the manufacturer.

(iv) Where the goods are sold retail, the maximum price shall be the maximum price for wholesale transactions in that locality determined under the preceding sub-clause, increased by two and a half per cent.

5. All consignments for export, whether of raw jute or of manufactured jute goods, shall be supplied in bales bound with iron hoops, and all consignments not intended for export shall be supplied in bales bound with rope.

6. Every seller of manufactured jute goods shall, if so required by a purchaser thereof, give him a duly authenticated cash memo. specifying the quality, quantity and price of the goods sold and, where the transaction is of the nature described in sub-clause (iii) of clause 4, indicating separately in respect of each item the export price, the profit margin added thereto and the normal transport and other incidental charges which go to make up the net price charged."

H. M. PATEL

Joint Secy. to the Govt. of India

The 17th May 1944

No. 9123-S.T.—The following notifications issued by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

Bombay, 1st May 1944

No. 1/2(33)/44-CG(CS)—In exercise of the powers conferred upon me by section 12 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), I hereby direct that all dealers including importers of Hosiery (Knitting) Needles to submit to the office of the Controller General of Civil Supplies, Bombay, information regarding:—

(i) stocks held by them as on the 30th April 1944, so as to reach the said office on or before the 20th May 1944, and

(ii) landed cost in accordance with the following instructions:

(1) While submitting the information regarding stocks the person should state clearly whether the information is as regards the business done by him as a dealer or as an importer. If he is a dealer, he should state whether he is a wholesaler or a retailer;

(2) If he is an importer, he shall state when, where and whence the needles were imported, what the landed cost was, what customs duty was paid and to whom they were distributed or sold during the last six months; and

(3) The importer shall also submit documents and papers to this office for price fixation before any consignment, received after the date of publication of this notification in the official Gazette, is cleared.

C. C. DESAI

Controller-General of Civil Supplies

Bombay, 1st May 1944

No. 1/2(34)/44-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943

(Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the maximum prices, both wholesale and retail, which may be charged by a dealer in respect of Plaza band of razor blades shall be—

	Wholesale selling price per gross.			Retail selling price per packet of 6 blades.		
	Rs.	A.	P.	Rs.	A.	P.
Plaza blades ..	11	2	0	0	10	0

C. C. DESAI

Joint Secy. to the Government of India

The 17th May 1944

No. 9124-S.T.—The following notifications and Press Note issued by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By Order of the Governor

C. S. JHA

Secretary to Government

New Delhi, 8th April 1944

No. 301-CSA(15)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Paper Control Order, 1942, namely :—

In sub-clause (aa) of clause 3 of the said Order, after the word "periodical" the words "from one district to another district" shall be inserted.

New Delhi, 25th March 1944

No. 301-CSA(88)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Paper Control Order, 1942, namely :—

In sub-clause (b) of clause 3 of the said Order, for the word "before" the words "during the period immediately preceding" shall be substituted.

New Delhi, 25th March 1944

No. 301-CSA (49)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Paper Control Order, 1942, namely :—

For sub-clause (e) of clause 8. of the said Order the following shall be substituted, namely :—

(e) (i) any invitation card in the form of a folder and requiring the use of an envelope ;

(ii) any invitation card not in the form of a folder, having an area greater than 12 square inches ;

(iii) any invitation card in the form of a folder, not requiring the use of an envelope and which has an area greater than 54 square inches measured on one side of the sheet of which the invitation card is made ;

(iv) any visiting card having an area greater than 6 square inches ;

Provided that this restriction shall not apply until the 1st January 1945, to the printing of invitation cards and visiting cards manufactured before the 22nd January 1944 : Provided further that any person holding stocks of invitation cards or visiting cards manufactured before the 22nd January 1944 and exceeding the sizes prescribed in this sub-clause shall submit to the Secretary to the Government of India in the Department of Industries and Civil Supplies not later than the 7th day of every month a true return in Form I appended to this Order of the number of such cards held, acquired and disposed of by him during the preceding calendar month".

FORM I

PAPER CONTROL ORDER, 1942

Clause 8 (e)

Return for the month of.....

Name of the person or firm submitting the return.....

Full address.....

I/We declare that the following is a true account of invitation cards and visiting cards manufactured before the 22nd January 1944 and whose manufacture and printing is prohibited under clause 8 (e) of the Paper Control Order held, acquired and disposed of by me/us during the month of.....1944.

Particulars	Invitation cards in the form of a folder and requiring the use of envelopes (in gross)	Invitation cards not in the form of a folder (in gross)	Invitation cards in the form of a folder and not requiring the use of envelopes (in gross)	Visiting card (in gross)
1. Number of cards in hand at the end of the last preceding month. a. size..... b. size..... c. size.....				
2. Number of cards, if any, acquired during the month. a. size..... b. size..... c. size.....				
3. Number of cards disposed of during the month. a. size..... b. size..... c. size.....				
4. Number of cards in hand at the end of the month. a. size..... b. size..... c. size.....				

NOTE—Each size should be specified separately and the length and breadth should be given in inches. The size of invitation cards not in the form of a folder should be the size measured on one side of the sheet of which they are made.

Signature of the person or firm submitting the return

Date.....1944

R. B. ELWIN

Deputy Secretary

PRESS NOTE

INVITATION CARDS AND VISITING CARDS—RESTRICTIONS ON

MANUFACTURE AND PRINTING

New Delhi, 28th March 1944

The Government of India have decided to completely prohibit the manufacture and printing of invitation cards in the form of a folder and requiring the use of an envelope. Any invitation card in the form of a folder and not requiring the use of an envelope can be manufactured and printed provided its areas measured on one side of the sheet of which it is made does not exceed 54 sq. inches. The limit of 12 sq. inches continues to be applicable to any invitation card not in the form of a folder.

It has been represented that considerable stocks of invitation and visiting cards not conforming to the specifications laid down by the Paper Control Order exist in the country. As the object with which these restrictions have been imposed is to economise the use of paper and board for these purposes, no useful purpose will be served by applying the restrictions, in so far as they relate to printing, to the cards already manufactured. Accordingly the Government of India have further decided to exempt up to the end of 1944 the printing of invitation cards and visiting cards manufactured before the 22nd January 1944 from the operation of the restrictions imposed on the printing of these cards. Persons holding stocks of cards manufactured before 22nd January 1944 and not conforming to the specifications mentioned in clause 8 (e) of the Paper Control Order are, however, required to submit to the Department of Industries and Civil Supplies before the 7th day of every month of return of stocks, acquisitions and disposals of such cards during the preceding calendar month.

The restrictions imposed on invitation cards and visiting cards apply to all cards whether imported or manufactured locally and whether manufactured from imported or indigenously produced paper or board.

DEVELOPMENT DEPARTMENT

NOTIFICATION

The 15th May 1944

No. 1675-D.—The following notification of the Government of India in the Department of Education, Health and Lands, is republished for general information.

By order of the Governor

P. C. DAS

Secretary to Government

AGRICULTURE

Simla, 28th March 1944

No. F. 16-3/43-A.—In exercise of the powers conferred by sections 4A and 4D of the Destructive Insects and Posts Act, 1914 (II of 1914) the Central Government is

pleased to prohibit, with effect from the 1st May 1944, the transport from the Province of Madras to any other Province of any of the articles specified in the First Schedule hereto annexed (being articles which are likely to carry the destructive insect known as *Icerya Purchasi* and thereby cause infection to crops)—

(a) by letter or sample post, or by air; or
(b) by road, except by such routes as may be specified by the Government of such other Province; or

(c) by rail or inland steam vessel, unless the consignment is accompanied by a certificate in the form set out in the Second Schedule hereto annexed and signed by the Entomologist to Government, Madras, Coimbatore, or such other officer as the Director of Agriculture, Madras, may authorise in this behalf.

THE FIRST SCHEDULE

Articles to which this notification applies

1. The following plants (but not the fruits thereof), namely *Sophora glauca* Silver Wattle (*Acacia-dealbata*), Black Wattle (*Acacia decurrens* and *Acacia mollissima*), Australian blackwood (*Acacia melanoxylon*), Broom (*Cytisus scoparius*), *Ulex europaeus*, Potato creeper (*Solanum jasminoides*, *Solanum Seaforthianum* and other climbing *Solanums*), all citrus species including all types of orange, lime, lemon, pemeloe and grape-fruit plant, Apples (all *pyrus* species), all *Eucalyptus* species including *Eucalyptus spectabilis* and *Eucalyptus glauca*, *Rhodomyrtus tomentosa*, *Hypericum mysorense*, *Dodonea/Bandedu* (Telugu)/Aliar (*Dodonea viscosa*), *Berberis tinctoria*, Rose (*Rosa species*), *Gaultheria fragrantissima*, Raspberry, country pears, *Bougainvillea*, *Verbena*, *Magnolia*, *Pepper*, *Tea*, *Casuarina*.

2. The following plant materials, namely :—Buds, Cuttings, Scions, Grafts, bulbs, leaves (but not manufactured tea), seedlings, tubers, and rhisomes, of the plants specified in clause 1.

3. Any articles used in packing or wrapping up any of the plants or plant materials mentioned above.

THE SECOND SCHEDULE

Form of certificate

This is to certify that the living plants/plant materials included in the consignment of which particulars are given below were thoroughly examined on.....(date) by.....(name and designation of official) a duly authorised official of the.....(name of the Department) and that the consignment including the packing covered by this certificate has been adequately treated and fumigated with hydrocyanic acid gas immediately prior to inspection and made free from Living *Icerya Purchasi*.

Date of examination and fumigation.....
Particulars of consignment.....
No. and description of packages.....
Distinguishing marks.....
Description of living plants or plant materials.....
Exported by.....
Name and address of the consignee.....

Signature of certifying authority
Designation

The above certificate should be signed by the Entomologist to Government, Madras, Coimbatore, or such other officer as may be authorised by the Director of Agriculture, Madras, in this behalf.

J. D. TYSON

Secy. to the Govt. of India

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA

NOTIFICATION

The 13th May 1944

No. 2168-S.G.—The following notification issued by the Secretariat of the Governor-General (Public) is republished for general information.

V. E. DAVIES

Secretary to the Governor

New Delhi, 19th April 1944

No. F.1/2/44-G.G. (A).—In supersession of the Notification of the Secretary to the Governor-General (Public), No. 1/8/38-Public(G), dated the 13th July 1938, the following table showing the relative rank of officers in the Royal Navy, the Royal Indian Navy, the Army, the Royal Air Force, and the Indian Air Force, to be used with the Warrant of Precedence for India promulgated with the Notification No. F. 49/9/35-Public(G), dated the 16th June 1937, is published for general information.

Table showing the relative rank of officers in the Royal Navy and Royal Indian Navy, the Army, the Royal Air Force and the Indian Air Force.

Royal Navy	Royal Indian Navy	Army	Royal Air Force	Indian Air Force
Admirals of the Fleet ..	..	Field Marshals ..	Marshals of the Royal Air Force.	..
Admirals ..	..	Generals ..	Air Chief Marshals ..	..
Vice-Admirals ..	..	Lieut.-Generals ..	Air Marshals ..	..
Rear-Admirals ..	..	Major-Generals ..	Air Vice-M Marshals ..	..
Commodores, 1st and 2nd Class.	Commodores, 1st and 2nd class.	Brigadiers ..	Air Commodores ..	Air Commodores
Captains ..	Captains ..	Colonels ..	Group Captains ..	Group Captains
Commanders ..	Commanders ..	Lt.-Colonels ..	Wing Commanders	Wing Commanders
Lieut.-Commanders ..	Lt.-Commanders ..	Majors ..	Squadron Leaders ..	Squadron Leaders
Lieutenants ..	Lieutenants ..	Captains ..	Flight Lieutenants..	Flight Lieutenants
Sub-Lieutenants ..	Sub-Lieutenants ..	Lieutenants ..	Flying Officers ..	Flying Officers
Acting Sub-Lieutenants, Commissioned Officers from Warrant Rank.	Acting Sub-Lieutenants, Commissioned Officers from Warrant Rank.	Second Lieutenants	Pilot Officers, Acting Pilot Officers (but junior to Navy and Army ranks.)	Pilot Officers. Acting. Pilot Officers (but junior to Navy and Army ranks).
Midshipmen ..	Midshipmen ..	No equivalent ..	No equivalent ..	No equivalent.

NOTE—(1) Officers of the Royal Naval Reserve and Royal Naval Volunteers Reserve, with the exception of those referred to below, rank with, but after, officers of the Royal Navy of corresponding rank in the order here given, e.g., Lieutenants Royal Navy rank before Lieutenants Royal Naval Reserve; Lieutenants Royal Naval Reserve before Lieutenants Royal Naval Volunteer Reserve; and Lieutenants Royal Naval Volunteer Reserve before Sub-Lieutenants, Royal Navy whatever their seniority may be. *Exception*: Lieutenant Commanders and Lieutenants of the Royal Naval Reserve and Royal Naval Volunteer Reserve holding qualified status (distinguished in the seniority lists in the acting rank immediately after officers holding the same confirmed rank in the same service, e.g., acting Lieutenants Royal Navy rank after Lieutenants Royal Navy (confirmed), but before Lieutenants Royal Naval Reserve (confirmed) provided the latter are not qualified officers.

(2) Officers of the Royal Indian Navy rank with Officers of the Royal Navy of the same rank and seniority, and similarly Officers of the Royal Indian Naval Reserve and the Royal Indian Naval Volunteer Reserve rank with Officers of the Royal Naval Reserve and Royal Naval Volunteer Reserve respectively; and the provisions of Note (1) apply, *mutatis mutandis*, to Officers of the R. I. N. R. and R. I. N. V. R.

(3) Officers holding commissions in the Army in India Reserve of Officers rank with, but after, officers of the regular Army of corresponding rank.

(4) Officers of the Auxiliary Forces in India rank with, but after, officers of the regular Army of corresponding rank.

(5) Officers of the Indian Air Force rank with, but after, officers of the Royal Air Force of corresponding rank.

E. W. PERRY

Secretary to the Governor-General (Public)

HOME DEPARTMENT
NOTIFICATIONS*The 11th May 1944*

No. 1419-C.—The following notification by the Government of Sind is republished for general information.

By order of the Governor
R. A. E. WILLIAMS

Chief Secretary to Government

HOME DEPARTMENT (SPECIAL)

SIND SECRETARIAT

Karachi, 1st March 1944

No. S-18-B./11-H.(S)/43—In exercise of the powers conferred by section 19 of the Indian Press (Emergency Powers) Act, 1931, the Government of Sind are pleased to declare all copies, wherever found, of the book in Sindhi entitled "Stories of Irish Freedom", written by Chuharmal Daryomal and printed and published by Parumal Paman-das Kewalramani at the Ratan Printing Press, Karachi, and all other documents containing copies, reprints, translations of, or extracts from, the said book to be forfeited to his Majesty, on the ground that it appears to the Government of Sind that the said book contains words of the nature described in clause (a) of section 4 (1) of the said Act.

By order of the Governor of Sind
J. M. SLADEN

Chief Secretary

The 17th May 1944

No. 1477-C.—The following notification by the Government of Bengal is republished for general information.

By order of the Governor

R. A. E. WILLIAMS

Chief Secretary to Government

HOME (PRESS) DEPARTMENT

The 26th April 1944

No. 498-Pr.—Whereas in the opinion of the Governor the book in English entitled "War Against The People" written by Kalyani Bhattacharjee, printed by P. C. Sarkar, at Diana Printing Works, Ltd., Calcutta, and published by J. N. Bhatnagar from People's Book Club, 7/2-K, Zamir Lane, Ballygunj, Calcutta, contains prejudicial reports of the nature described in sub-rule (7) of rule 34 of the Defence of India Rules read with clauses (e) and (g) of sub-rule (6) of that rule:

Now, therefore, in exercise of the power conferred by clauses (d) and (e) of sub-rule (1) of rule 40 of the said Rules, the Governor hereby prohibits the further publication, sale or distribution of the said document and declares to be forfeited to His Majesty all copies, wherever found, of the said book and all other documents containing copies, reprints and translations of or extracts from, the said book.

By order of the Governor

H. TUFNELL-BARRETT

Addl. Secy. to the Govt. of Bengal

The 17th May 1944

No. 1479-C.—The following notification by the Government of India, is republished for general information.

By order of the Governor

R. A. E. WILLIAMS

Chief Secretary to Government

New Delhi, 26th February 1944

No. 5-DC(2)/43—In exercise of the powers conferred by section 2 of the Defence of India Act, 1939 (XXXV of 1939), the Central Government is pleased to direct that the following further amendment shall be made in the Defence of India Rules, namely:—

For rule 45-B of the said Rules, the following rule shall be substituted, namely:—

"45-B *Restriction of publication of information relating to certain undertakings*—(1) This rule applies to any of the following undertakings carried on in India by any person or authority whatsoever (including Government):—

(i) Undertakings for the supply of electricity

(ii) Inland water transport undertakings

(iii) Port, harbour, dock and pier undertakings

(2) No person shall publish, or cause or allow to be published, in British India the accounts, or any copy thereof or extract therefrom, of any undertaking to which this rule applies, or any report or other document, or any copy thereof or extract therefrom, relating to the operation of the undertaking which discloses any information contained in any such accounts or any statistical or other information relating to the progress of the undertaking.

(3) Nothing in sub-rule (2) shall, unless the Central Government by general or special order otherwise directs, be deemed:—

(a) to relieve any person carrying on an undertaking to which this rule applies from any obligation to furnish to

Government or to any Government authority such account reports or documents, or copies, thereof, or extracts therefrom;

(b) to prohibit the publication of such accounts, reports or documents, or copies thereof, or extracts therefrom, to—

(i) Government;

(ii) any Government or local authority;

(iii) the members of a local authority where the undertaking is carried on by the local authority;

(iv) the directors or managing agents of a company where the undertaking is carried on by the company;

(v) the auditors of the accounts of the undertaking;

(vi) such other persons, or in such circumstances, as may be authorised by the Central Government;

(c) to apply to the publication by or on behalf of any person carrying on an inland water transport undertaking of any time-table relating to such undertaking;

(d) to prohibit inspection of such accounts, reports or documents, or copies thereof, or extracts therefrom, at the offices of the undertaking by any person who but for this rule would have been entitled to obtain, receive or inspect such accounts, reports or documents, or to receive information as to the contents thereof, and who shall have given to the undertaking not less than seven days' prior notice in writing of his desire to inspect the same.

(4) Where publication is made under the provisions of sub-rule (3) to the members of a local authority or to the directors or managing agents of a company, such publication shall only be made if the accounts, reports or documents are clearly marked with a statement that they are confidential and not to be published to any person other than another member of the local authority or another director or a member of the managing agents of the company, as the case may be.

(5) Notwithstanding anything contained in the Indian Companies Act, 1913, a Registrar of Joint Stock Companies may in his discretion refuse to allow inspection, or to grant copies, of any such accounts, reports or documents as are referred to in sub-rule (2).

(6) If any person contravenes any of the provisions of this rule, he shall be punishable with fine which may extend to one thousand rupees."

C. MACI. G. OGILVIE
Secy. to the Govt. of India

COMMERCE AND LABOUR DEPARTMENT
NOTIFICATIONS*The 15th May 1944*

No. 2034—IJ-14/44-Com.—The following notifications issued by the Government of India, Department of Labour, are republished for general information.

By order of the Governor

J. E. MAHER

Secretary to Government

New Delhi, 5th April 1944

No. L. W. I. S. 828—In pursuance of clause (f) of section 6 of the War Injuries (Compensation Insurance) Act, 1943 (XXIII of 1943), the Central Government is pleased to specify all employment as a civil trainee in centres, other than factories, under the Government of India, Department of Labour, Technical Training Scheme for the purpose of the said section.

New Delhi, 13th April 1944

No. L. W. I. S. 814—In exercise of the powers conferred (by sub-section (4) of section 7 of the War Injuries Compensation Insurance) Act, 1943 (XXIII of 1943), the Central Government is pleased to make the following Amendment in the War Injuries Compensation Insurance Scheme, namely:—

For clause 21 of the said Scheme, the following clause shall be substituted, namely:—

"21. *Submission of details by contractors*—The liabilities under this Scheme of the contractor and the principal as defined in section 12, shall be as follows:—

The Contractor—The contractor shall be under an obligation in like manner as if he were any other employer for insuring the workmen working under him.

The Principal—The principal shall be responsible for obtaining from the contractor the name of the Agent of the Central Government with whom he intends to insure, and shall report to that Agent the existence of his arrangement or contract with the contractor."

D. S. JOSHI

Deputy Secretary to the Govt. of India

The 16th May 1944

No. 2040-Com.—The following notification issued by the Government of India in the Department of Commerce is republished for general information.

By order of the Governor
J. E. MAHER
Secretary to Government

REGISTRATION OF ACCOUNTANTS

New Delhi, 22nd April 1944

No. 9-A (4)44—In pursuance of sub-rule (1) of rule 49B of the Auditor's Certificates Rules, 1932, the Central Government is pleased to notify that election of 12 members of the Indian Accountancy Board by the constituencies mentioned in sub-rule (1) of rule 49-A will take place on the 14th June 1944 and that nomination of candidates, who desires to stand for election, should reach Mr. P. N. Bhandari, B. Com. (Lond.), A.C.A., R.A., Secretary, Indian Accountancy Board and Under Secretary to the Government of India, Department of Commerce, Simla, by the 6th May 1944. The nomination shall be in the form and manner prescribed under sub-rule (2) of rule 49B and accompanied by the bank or treasury receipt mentioned in sub-rule (3) of the said rule.

2. A list of Registered Accountants and a list of Registered Accountants entitled to train articled clerks prepared, respectively, according to the constituencies to which they belong is appended hereto.

3. Under sub-rules (2) and (3) of rule 49-A every Registered Accountant and Registered Accountant entitled to train articled clerks, whose name is borne on these lists, shall, respectively, be entitled to vote in and to stand for election by the constituency to which he is shown as belonging in the lists.

List of Registered Accountants

Constituency 1—The Province of Madras and the Indian States and Hyderabad, Mysore, Travancore and Cochin.

- 650 AIYAR, B. P., Jayarama, G.D.A., 10, Jawaharlal Nehru Street, Thyagarayanagar, Madras.
- 65 AIYAR, Papanasam Narayanswami Swaminathan, B.A., G.D.A., Messrs. Aiyar & Co., 14 B, Jaffer Syrang Street, G.T. Madras.
- 884 AMRITHALINGAM, Nagar Sunderesa, G.D.A., "Sarasa Villa", 21, Chinna Reddi Street, Egmore, Madras.
- 1066 ANANDAM, Mamidipudi, B.A., c/o Messrs. Nataraja Iyer & Co., R.A., "Nataraja Villa", University Road, Himayatnagar, Hyderabad-Deccan.
- 581 ANANTHANARAYANA, Vajjhala G.D.A., c/o Messrs. Patham & Patham, 25-A, Taumbuchetti Street G. T. Madras.
- 1054 ANANTHA RAO, Sakharepatam, G.D.A., 23, Annayappa Block, Palace Guttahali, Malleswaram Post Office, Bangalore.
- 618 ANANTHARAMAN, R., B.A., G.D.A., The Theosophical Society, Adyar, Madras.
- 241 ARUNJATAI, Panchapakesa, G.D.A. No. 7, Kondi Chetty Street, Madras.
- 786 ASHTON, John A.C.A., Messrs. Fraser and Ross, Post Box No. 1352, Madras.
- 1075 BALAGANGADHARAN, Ramadas, Assistant, Messrs. Binny & Co. (Madras) Ltd., Armenian Street, Madras.
- 700 BALASUBRAMANIAN, G. Messrs. Patham and Patham, Rama Vilas, Tennore Road, Trichinopoly.
- 122 BHIMESWARA RAO, Kolagotla B. Com., G.D.A., Messrs. K. Bhimeswara Rao & Co., Ellore.
- 42 BINDON, Syden Albert, A.C.A., Messrs. Fraser & Ross, Post Box No. 1352, Madras.
- 784 BLINKINSOP, Norman. C.A., Messrs. Fraser and Ross, Post Box No. 1352, Madras.
- 348 BRAHMAYYA, Pravataneni, B.A., F. S. A. A., Messrs. Brahmayya & Co. Andhra Insurance Buildings, Thambu Chetty Street, Madras.
- 437 CHETTY, Voora Jagannadham, G.D.A., 188, Govindappa Naick Street, G. T. Madras.
- 860 DAKSHINAMURTY, Karra, B.A., Messrs. Karra & Co., No. 3, Kondi Chetty Street, G.T. Madras.
- 556 DANDEKAR, Ganesh Mahadev, B.A., A.S.A.A., Messrs. M. K. Dandekar & Co., No. 16, Moor Street, Madras.
- 721 DAS, T. Venkata, B.A., G.D.A., Satyanarayana-puram, Bezvada.
- 920 DASTAGIR, Syed Gulam, B. Com c/o S. G. Dastagir & Co., 2192, Jambagh, Hyderabad, Deccan.
- 1034 DATTU RAO, P.S., B.A., B. Com., G.D.A., No. 12, Central Bank Road, Chamarajapet, Bangalore City.
- 822 DHANYAKUMAR, S., G.D.A., c/o Messrs. S. D. Jain & Co., 1, Lakshmikantham Street, Thyagarayanagar, Madras.
- 540 DHARMASANKARAN, R., G.D.A., High Road, Tinnevely junction.
- 660 DORAISWAMY, A.R., G.D.A., Main Road, Shevapet, Salem.
- 997 FRANCIS, Gnandicam, Central Y. M. C. A., Madras.
- 675 GAI, Gushtasp Hormasji, G.D.A., P. O. Box No. 1157, Washermanpet, Madras.
- 66 GANAPATI IYER, Uttamapalayam Ramaswamy, G.D.A., Messrs. U. R. Ganapati & Co., "Mangala Vilas", Karungalpalayam Extension, Erode.
- 394 GANAPATHY, Nilakanta Iyer, B.A., G.D.A., Sita Gardens, Nagercoil, P.O., Travancore State.
- 224 GILL, Cyril, A.C.A., Messrs. Fraser & Ross, Post Box No. 1352, Madras.
- 164 GNANANADULU, Kappagantulu G.D.A., 34, Godown Street, George Town, Madras.
- 425 GOODWIN, John Stanley, A.C.A., Messrs. Fraser & Ross, Post Box No. 1352, Madras.
- 727 GOPALACHARY, Krishnaswamy, B.A. c/o Messrs. William Jacks & Co., Ltd., 37, Second Line Beach, Madras.
- 159 GOPALAIYER, Kangayam Venkatanarayanaier, B.A. G.D.A., 24/123, Raja Street, Coimbatore.
- 252 GOPALKRISHNA RAO, Kalmadi, G.D.A. 20, Thambn Chetty Street, Madras.
- 588 GOVINDA RAJAN, Anekal Ramaswamy Iyengar, G.D.A., Messrs. C. C. Reddy & Co., Bellary.
- 1019 GURUSWAMI, Therizandur Vaidyanatha, G.D.A., 70, Kamatchi Amman Koil Street, Pondichery.
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- 523 VARMA, Kerala, B.A., B.Com., G.D.A., Messrs. Varma & Varma, Nettepadom Cross Road, Ernakulam (Cochin State).
- 750 VASUDEVAN, S., G.D.A., 30, Maharnombu Agharam, Karaikudi (Ramanand District).
- 458 VEERARAGHAVAN, C. V., G.D.A., 275, Raja Street, Coimbatore.
- 869 VEERARAGHAVAN, N. N. 30, Lingha Chetty Street, Madras.
- 944 VEERARAGHAVAN, Srinivasa, G.D.A., Venkatarama Vilas, Sivajinagar, Tanjore.
- 576 VENKATARAMAN, K., G.D.A., Messrs. Raman and Sarma, 30, Durgalaya Road, Tiruvarur (Tanjore District).
- 291 VENKATARAMAN, Ramaswamy, G.D.A., 120, Karuppa Gowndan Street, Coimbatore.
- 836 VENKATARAMAN, S., B.A., G.D.A., Banadurai Sannadhi Street, Kumbakonam.
- 874 VENKATARAMAN, Sundaresa, M.A., 17, Armenian Street, G. T. Madras.
- 337 VENKATASUBBAIAH NAIDU, Kondrou, G.D.A., 93, Godown Street, Madras.
- 947 VENKATASUBRAMANIAN, Narasimha, c/o Sri M. G. Guruswami Iyer, M.A., Vakil, Sivaganga, Ramanad District.
- 469 VENKATESAN, Ramanathan, B.A., G.D.A., Messrs. Fraser & Ross, Post Box No. 1352, Madras.
- 993 VENKATESAN, Viravanallur Srinivasaraghava B.A., Dy. Accounting Manager, Hindustan Aircraft Ltd., Bangalore.
- 790 VENKATESWARLU, Bhagavathula, G.D.A., Messrs. B. V. Eswar & Co., 2nd Line Brodiepet, Guntur.
- 16 VENUGOPAL, N. V., G.D.A., Messrs. Rowe & Pal, 12, Thambu Chetty Street, G. T. Madras.
- 714 VISVANATHAN, E. D., B.A., G.D.A., Messrs. M. K. Dandeker & Co., No. 16, Moor Street, G. T. Madras.
- 715 VISVANATHAN, Sanapparatti Venkatarama, G.D.A., Messrs. M. S. Krishnaswami & Jaganathan, Tennor, Trichinopoly.
- 138 VISVANATHAN, Thiruvarampur Subramania, G.D.A., Messrs. V. Nathan & Co., 28, Motilal Street, Thyagarayanagar, Madras.
- 242 VISWANATHAN, Sellakrishna, G.D.A., Bombay Mutual Building, No. 378, Esplanade, Madras.
- 833 VISWASARATNAM, Kola, Officer Commanding, No. SC.B.I.D., c/o No. 14, Advance Base Post Office, India.
- 328 WONFOR, Herbert Ison, A.C.A., Messrs. Parry & Co., Ltd. Post Box No. 12, Madras.
- Constituency 2.—The Province of Bombay and the Western India States.*
- 219 ABHYANKAR, Bhalchandra Chintaman, G.D.A., Messrs. B. C. Abhyankar & Co., 35-36, Alli Chambers, Medows Street, Fort, Bombay.
- 213 ABHYANKAR, Govind Shridhar, B.A., G.D.A., Messrs. C. H. Sopariwalla & Co., 14, Hamman Street, Fort, Bombay.
- 82 ADARBAD, Rustom Naorojee, G.D.A., c/o Mrs. Shirin Rustom Adarbad, Sun Building, Uranwala Street, Grant Road, Bombay.
- 260 ADENWALLA, Nariman Dadabhoi, G.D.A., 418, Chotalal Bhuwan, Kalbadevi Road, Bombay.
- 1065 ADVANT, Anant Gangadhar, B.Com., "Shantaprasad", Plot No. 67, 1st Lane, Hindu Colony, Dadar, Bombay 14.
- 501 AGARWAL, Narenlal, B.A., G.D.A., Messrs. Narainlal Agarwal & Co., Kalbadevi Road, 58-60, Vithalwadi, Bombay.
- 93 AIYAR, Arjun Kalyan Subramani, B.Com., G.D.A., F.S.A.A., Messrs. K. S. Aiyar & Co., East and West Building, Apollo Street, Fort, Bombay.
- 92 AIYAR, Bharate Kalyan Subramani, Messrs. K. S. Kiyar & Co., East and West Building, Apollo Street, Fort, Bombay.
- 285 ALLBLESS, Rustomji Bejonji, G.D.A., Messrs. R. B. Allbless & Co., Western India House, Sir I. Mehta Road, Fort, Bombay.
- 995 ALUR, Bindumadhav Narasinh, Old Taluka, Kacheri Galli, Dharwar.
- 155 AMIN, Apaji Bavaji, B.Com., G.D.A., Messrs. Apaji Amin & Co., 14, Hammam Street, Fort, Bombay.
- 290 AMIN, Jashbhai Bavajibhai, G.D.A., Messrs. Apaji Amin & Co., 14, Hammam Street, Fort, Bombay.
- 819 ANANTHANARAYANAN, Nurani Naganathan, Accountant, Ordnance Factory, Office of the D.A.C.A.F.A., Dohad (B., B. & C. I. Rly.).
- 885 APPLGATE, (Miss) Caroline Dorothy, St. Peter's Girls' High School, Khanadala, (Poona District).
- 332 APTE, Gopal Dattatraya, B.A., G.D.A., New Kitab Building, Laxmi Road, Poona.
- 889 ARAS, Digamber Yeshwant, C-7, Model House, Proctor Road, Girgaum, Bombay.
- 763 ASHAR, Girdharlal Popat, G.D.A., c/o The Khandesh Spg. and Wvg. Mills Co., Ltd., Jalgaon, East Khandesh.
- 802 ASLI, Pestonji Kuverji B.Com., G.D.A., Flat No. 9, Gool Sahal, Sleater Road, P. O. Grant Road, Bombay.
- 34 AUGRA, Framroze Sorabji, Messrs. A. S. Madon & Co., Mahendra Mansions Esplanade Road, Fort, Bombay.
- 596 AVASIA, Hom Framji, G.D.A., Tardeo Terrace, Tardeo Road, Bombay, 7.
- 104 BAJAN, Nariman Burjorji, B.Com., G.D.A., Messrs. Damania, Panday and Bajan, Navsari Building, Hornby Road, Fort, Bombay.
- 673 BAJAN, Sorab Burjorji, B.Com., G.D.A., c/o The Indian Hotels Co., Ltd., Taj Mahal Hotel, Bombay.
- 704 BAMBOAT, Minocher Nadishaw, G.D.A., c/o Messrs. S. B. Billimoria & Co., 113, Esplanade, Road, Fort, Bombay.

- 1040 BANAJI, Homi Sorabji, Sorab Mansion, Churchgate Reclamation, Bombay.
- 599 BARIA, Kaikhushru Eduljee, B.Com., G.D.A., A.S.A.A., c/o Army and Navy Stores Ltd., 148, Esplanade Road, Fort, Bombay.
- 111 BATHGATE, Gordon Murray, C. A., Messrs. A. F. Ferguson & Co., Allahabad Bank Buildings, Apollo Street, Bombay.
- 32 BATLIBOI, Jamshed Rustomji, F.S.A.A., Messrs. Batliboi and Purohit, National Insurance Building, 204, Hornby Road, Fort, Bombay.
- 41 BATLIBOI, Sorab Rustomji, F.S.A.A., Post Box No. 22, G.P.O., Bombay.
- 762 BHAGVAT, Moreswar Nilkanth, G.D.A., Nana Buildings, Tram Terminus, Parel, Bombay.
- 161 BHAGWAT, Pandurang Gangadhar, G.D.A., Messrs. P. G. Bhagwat & Co., Jiji House, 17, Revelin Street, Fort, Bombay.
- 436 BHAGWAT, Raghunath Bhaskar, G.D.A., Messrs. R. B. Bhagwat & Co., Gangavesa, Kolhapur.
- 965 BHAGWAT, Sadashiv Ganesh, 4, Goregaonkar Buildings, Top Floor, Bombay, 4.
- 522 BHARUCHA, Kavas Dosabhai, G.D.A., Khurshed House, 604-D, Lady Jehangir Road, Parsi Colony, Dadar, Bombay.
- 248 BHARUCHA, Ratansha Shapurji, G.D.A., Jehangir Mansion, 1st Marine Lines, Dhobitalao, Bombay.
- 516 BHARUCHA, Sorab Khurshedji, B.Com., G.D.A., Messrs. G. P. Kapadia & Co., Hamam House, Hamam Street, Fort, Bombay.
- 817 BHAT, Gopalkrishna, Madhavrao, G.D.A., 20-22, Bhai Jiwanji Lane, Ground Floor, Near Thakurdwar, Bombay.
- 1095 BHATIA, Jagmohan Lal, A.C.A., c/o Messrs. Grindlay & Co., Mint Road Fort, Bombay.
- 798 BHATT, Balubhai Pranshanker, G.D.A., Shri Krishna Niwas, 1st Floor, Kalbadevi Road, New Silk Market, Bombay No. 2.
- 123 BHATT, Dinubhai Labhshanker, G.D.A., Messrs. Dinubhai & Co., 65, Mahatma Gandhi Road, Fort, Bombay.
- 868 BHATT, Jayantilal Lalubhai, c/o M/s. G. P. Kapadia & Co., Hamam House, Hamam Street, Fort, Bombay.
- 90 BHATT, Laxmishanker Harjiwan, G.D.A., The Bombay Port Trust Employees' Co-operative Credit Society, Ltd., Imperial Chambers, Wilson Road, Ballard Estate, Fort, Bombay, 1.
- 350 BHATT, Mohanlal Jagjivan, G.D.A., 14, Hamam Street, Fort, Bombay.
- 941 BHAVNAGRI, Ratanji, Nowroji, B.A., LL.B., A.S.A.A., c/o Messrs. S. B. Billimoria & Co., 113, Esplanade Road, Bombay.
- 1031 BHUKHANWALA, Dhansukhlal Vijubhai Atmaram, B.Com., G.D.A., Sunderwan, Ghodbunder Road, Vile Parle, Bombay Suburb.
- 30 BILIMORIA, Bapuji Burjorji, G.D.A., Messrs. S. B. Billimoria & Co., 113, Esplanade Road, Bombay.
- 379 BILLIMORIA, Bhicajee Shapoorji, A.S.A.A., Messrs. S. B. Billimoria & Co., 113, Esplanade Road, Bombay.
- 1 Billimoria, Sir Shapoorjee Bomonjee M.B.E., J.P., Messrs. S. B. Billimoria & Co., 113, Esplanade Road, Bombay.
- 360 BIRDY, Bejonji Dinshawji, B.Com., G.D.A., Messrs. Batliboi and Purohit, National Insurance Building, 204, Hornby Road, Fort, Bombay.
- 1058 BIRDY, Khurshed Framroz, 33, Ava Chambers, Next to Metro Cinema, Fort, Bombay.
- 630 BOHRA, Mahomedbhoy Rasulbhoy, B.Com., G.D.A., Messrs. B. P. Charda & Co., 121, Mahatma Gandhi Road, Fort, Bombay.
- 882 BORKAR, Durga Krishnarao, G.D.A., Plot No. 131, Shivaji Park, Bombay, 28.
- 789 BRAY, John Patrick, A.C.A., Messrs. A. F. Ferguson and Co., Allahabad Bank Buildings, Apollo Street, Bombay.
- 1069 BULSARA, Kaikhushroo Ardeshir, 192, Tardeo Road, Bombay.
- 830 BURTON, Frederic Christopher, A.C.A., Messrs. A. F. Ferguson & Co., Allahabad Bank Buildings, Apollo Street, Bombay.
- 441 CAMA, Ardeshir Edulji, B.Com., A.C.A., Mubarak Manzil, 50, Hughes Road, Bombay.
- 262 CAPTAIN, Hormusji Framji, G.D.A., Messrs. Chandabhoy & Jessoobhoy, Advani Chambers, Sir Phirozshaw Mehta Road, Fort, Bombay.
- 85 CHANDABHOY, Kaikhosru Nusserwanjee, B.A., 11, Koregaon Park, Poona.
- 739 CHARNA, Bapuji Manchorsha, G.D.A., Guzdar Street, Thakardwar, Bombay.
- 937 CHAUGULE, Gopal Laxman, B.Com., G.D.A., Commissariat Building, 231, Hornby Road, Fort, Bombay.
- 840 CHOKSHI, Chinu Chimanlal, B.Com., 90-94, Sheik Memon Street, Bombay.
- 998 CLELAND, Henry Rennie McPhail, c/o Messrs. Jardine Skinner & Co., Hongkong & Shanghai Bank Building, Churchgate Street, Bombay.
- 895 CLERK, Vasantlal Chhaganlal, G.D.A., Balakrishna Nivas, 2nd Parsiwada, Vithalbhai Patel Road, Bombay No. 4.
- 20 COLE, Frederick Arthur, A.C.A., Messrs. A. F. Ferguson & Co., Allahabad Bank Buildings, Appilo Street, Bombay.
- 994 CONTRACTOR, Dinsha Edalji, No. 685, Parsi Colony, Dadar, Bombay 14.
- 515 CONTRACTOR, Huseni Mohammedally, B.Com., LL.B., G.D.A., Messrs. H. M. Contractor & Co., Merwan Building, 8, Sir Phirozshaw Mehta Road, Bombay.
- 681 COOPER, Adarji Nowroji, G.D.A., c/o Messrs. Sorab S. Engineer & Co., Ismail Building, 381, Hornby Road, Fort, Bombay.
- 613 DADABHOY, Jal Nariman, A.S.A.A., c/o Tata Chemicals, Ltd., Bombay House, 24, Bruce Street, Fort, Bombay.
- 659 DALAL, Champaklal Lalloobhai, G.D.A., "Kamla Bhuvan", 2, Parleshwar Road, Vile Parle, Bombay.
- 505 DALAL, Natverlal Chandulal, B.A., G.D.A., The Bank of India Ltd, Branch Deptt., Fort, Bombay.
- 137 DALAL, Ramaniklal Karasondas, B.Com., F.S.A.A., Messrs. Dalal and Shah, 49, Apollo Street, Fort, Bombay.
- 103 DALAL, Ruttonshaw Pestonjee, F.S.A.A., Messrs. Dalal, D sai & Co., Merwan Building, Sir Phirozsha Mehta Road, Fort, Bombay.
- 263 DARUVALLA, Jal Cawasji, G.D.A., Dy. Asstt Controller of Army Factory Accounts, Hardinge House, Gowalia Tank, Bombay No. 7.
- 48 DASTUR, Erach Jamshedji, B.Com., G.D.A., F.S.A.A., Messrs. Sorab S. Engineer & Co., Ismail Building, 381, Hornby Road, Fort, Bombay.
- 306 DAVAR, Dorab Rustomji, G.D.A., F.S.A.A., Messrs. Cornelius & Davar, Esplanade Road, Fort Bombay.
- 176 DAVAR, Navroz, Ardeshir, M.A., F.S.A.A., Messrs. Navroz A. Davar & Co., Motlibai Wadia House, 118-120, Parsi Bazar Street, Fort, Bombay.
- 192 DESAI, Jal Temulji, G.D.A., Messrs. Dalal, Desai & Co., Merwan Building, Sir Phirozsha Mehta Road, Fort, Bombay.
- 988 DESAI, Dinkar Sakharam, c/o Messrs. D. S. Desai & Co., Round Building, 2nd Floor, Kalbadevi, Bombay, No. 2.
- 922 DESAI, Kantilal Shamaldas, Messrs. Kantilal Desai & Co., Hasham Premji Building, 439, Kalbadevi Road, Bombay No. 2.
- 769 DESAI, Mahendra Jamiatram, B.A., LL.B., G.D.A., Messrs. Lakhia Desai and Company, Chaturbhuj Bhuvan, Ghandi Road, Ahmedabad.
- 843 DESAI, Nanubhai Jogibhai, c/o M/s. Nanubhai Desai & Co., Sir Vithaldas Chambers, 16, Apollo Street, Fort, Bombay.
- 131 DESAI, Nanubhai Vasanji, B.A., G.D.A., Messrs. Nanubhai & Co., Jehangir Wadia Building, 51, Mahatma Gandhi Road, Fort, Bombay.
- 771 DESHPANDE, Anant Venkatesh, A.S.A.A., c/o Messrs. A. V. Deshpanda & Co., Kermani Building, Hern Road, Fort, Bombay.
- 361 DESHPANDE, Vaman Hari, G.D.A., Messrs. Batliboi & Purohit, National Insurance Building, 204, Hornby Road, Fort, Bombay.
- 605 DHAGE, Venkatrao Krishnaji, G.D.A., Messrs. V. K. Dhage & Co., Podar Chambers, Parsi Bazar Street, Fort, Bombay.
- 684 DHANBHOORA, Kavas Jehangirji, Messrs. Mehta, Dhanbhoora and Co., All Chambers, 4th Floor, Meadows Street, Fort, Bombay.
- 303 DIGARIA, Rustomji Dossabhai, G.D.A., c/o The Capital Cinema, Opposite Victoria Terminus, Bombay.
- 84 DIVAN, Ramanlal Chandulal, B.Com., A.S. A.A., Messrs. Chandabhoy & Jessoobhoy, Advani Chambers, Sir Phirozshaw Mehta Road, Fort, Bombay.

- 279 DIXIT, Krishnaji Trimbak, B.A., B.Sc., G.D.A., 903-B, Sadashiv Peth, Poona City.
- 325 DOCTOR, Darashaw Sorabji, B.Com., G.D.A., Hashim Building, 38, Churchgate Street, Fort, Bombay.
- 759 DOODHMAL, Rusi Cooverji, Empire Terrace, Lamington Road, Grant Road, Bombay.
- 919 DOODHWALLA, Maganlal Lalbhai, c/o Messrs. Maganlal Lalbhai Doodhwalla & Co., 79, Bombay Mutual Building, Sir Phirozshah Mehta Road, Fort Bombay.
- 293 DOOMASIA, Dorabshaw Ardeshir, B.A., G.D.A., Messrs. D. A. Doomasia & Co., Alli Chambers, Meadows Street, Fort, Bombay.
- 629 DORDI, Phiroz Ardeshir, G.D.A., Block No. 16, Rustom Baug, Victoria Road, Byculla, Bombay, 27.
- 593 DOSHI, Jagmohandas Keshavji, B.Com., Messrs. G. P. Kapadia & Co., Hamam House, Hamam Street, Fort, Bombay.
- 1064 DOTIVALA, Manek Hormasji, Petit House, Flat 11, Opposite Fire Brigade Station, Grant Road, Bombay, 7.
- 565 DOTIWALLA, Jal Muncherji, G.D.A., Messrs. P. C. Hansotia & Co., Nanjee Building, 17, Elphinstone Circle, Fort, Bombay.
- 978 DUTIA, Dungersey, J., c/o Messrs. G. P. Kapadia & Co., Hamam House, Hamam Street, Fort Bombay.
- 996 ENGINEER, Ardeshir Sorabji, G.D.A., The Associated Cement Cos., Ltd., Esplanade House, Waudby Road, Fort, Bombay.
- 365 ENGINEER, Kaikhushroo Sorabji, B.Com., G.D.A., F.S.A.A., Messrs. Sorab S. Engineer & Co., Ismail Building, 381, Hornby Road, Fort, Bombay.
- 100 ENGINEER, Sorabji Shapurji, B.A., F.S.A.A., Messrs. Sorab S. Engineer & Co., Ismail Building, 381, Hornby Road, Fort, Bombay.
- 831 FARNFIELD, John Anthony, C. A., Messrs. A. F. Ferguson & Co., Allahabad Bank Buildings, Apollo Street, Bombay.
- 807 GADRE, Keshav Shankar, G.D.A., 252/4, "Sadashiv Niwas", Near Peru Gate, Sadashiv Peth, Poona, (2).
- 495 GAGWANI, Padamsi Haridas, G.D.A., Messrs. Devidas Vithaldas & Co., Sri Vithaldas Chambers, Apollo Street, Fort, Bombay.
- 879 GANDHI, Bhagwanlal Kashanlal, B.Com., G.D.A., Income-Tax Officer, A-Ward, Section III, Central Government Buildings, Queens' Road, Bombay.
- 307 GANDHI, Jeyshanker Amritlal, B.Com., G.D.A., Officers' Quarters, Calico Mills, Ahmedabad.
- 591 GANDHI, Minoo Naoroji, G.D.A., Aya Villa, Khodadad Circle, Dadar, Bombay.
- 1098 GHARAIYA, Kasam Ismail, c/o The Bombay Tyre & Rubber Co., Ltd., Radio House, Apollo Bunder, Fort, Bombay.
- 187 GHARDA, Burjor Pestonji, F.S.A.A., Messrs. B. P. Gharda & Co., 121, Mahatma Gandhi Road, Fort, Bombay.
- 946 GONDALIA, Gordhandas Hirji, B.Com., G.D.A., A.S.A.A., c/o Messrs. Gondalia & Mandviwalla, Mehta Building, Hamam House, Hamam St., Bombay.
- 521 GRACIAS, Joseph Constant, G.D.A., Jan Mohamad Building, Charni Road, Bombay.
- 146 GUBBI, Nagoo Srinivas, G.D.A., Messrs. N. S. Gubbi & Co., Fort Chambers, Hamman Street, Fort, Bombay.
- 376 GUZDAR, Dinshaw Pesi, A.C.A., Oriental Government Security Life Assurance Co., Oriental Buildings, Esplanade Road, Bombay.
- 29 HANSOTIA, Pestonji Cawasji, B.Com., G.D.A., F.S.A.A., Messrs. P.C. Hansotia & Co., Nanjee Building, 17, Elphinstone Circle, Fort, Bombay.
- 424 ITALIA, Hormasji Pirojsha, G.D.A., Messrs. Habib & Co., Patharia Palace, 75, Mohamed Ali Road, Bombay 3.
- 1003 JACOBS, Will Isaac, B.A., c/o Messrs. A. F. Ferguson & Co., Allahabad Bank Building, Apollo Street, Fort Bombay.
- 549 JAGANNATH, Curpoor Varadachari, G.D.A., 42 Bhuta Nivas, No. 1, Matunga (G.I.P.).
- 643 JALUNDHWALA, Ramanlal Chhotalal, B.Com., A.S.A.A., c/o The Scindia Steam Navigation Co., Ltd., "Scindia House", Dougall Road, Ballard Estate, Bombay.
- 705 JASAVALA, Dosabhoj Jamshedji, Gamadia Building, Gamadia Colony, Tardeo Road, Bombay 7.
- 83 JASSOOBHOY, Hormasji Dinshaw, Messrs. Chandabhoj & Jassooobhoj, Advani Chambers, Sir Phirozshah Mehta Road, Fort, Bombay.
- 915 JAWALKAR, Dhondo Govind, M.A., A.S.A.A., Chati Galli, Sholapur (Bombay Presidency).
- 1109 JOGLEKAR, Govind Krishna, 45, Sadashiv (Navi) Peth, Poona.
- 199 JOG, Bhaskar Damodar, B.A., G.D.A., Income-tax Officer, Company's Circle, 3, Central Government Buildings, Queen's Road, Bombay.
- 517 JOKHAKAR, Bhalechandra Dalpatram, B.Com., G.D.A., Messrs. B.D. Jokhakar & Co., 14, Hammam Street, Fort, Bombay.
- 832 JOSHI, Dattatraya Damodar, G.D.A., c/o Messrs. K. S. Aiyar & Co., 49, Apollo Street, Fort, Bombay.
- 940 JOSHI, Dinkar Ganesh, B.A., c/o Messrs. Kulkarni & Khanolkar & Co., Bell & Co., Building, Sir Phirozsha Mehta Road, Fort, Bombay.
- 796 JOSHI, Karsondas Rathanshi, G.D.A., Gopalji Chambers & Co., Samuel Street, Vadgadi, Bombay 3.
- 855 JOSHI, Mahendrakumar Lalshanker, 68/70, C. P. Tank Road, Bombay.
- 287 KABRAJI, Dosabhoj Hiraji, B.A., G.D.A., F.S.A.A., Cook's Building, Hornby Road, Fort, Bombay.
- 927 KALYANI, Jamnadas Hakmichand, G.D.A., Haji Allarakhia Building, A. Block, 9th Khetwadi Lane, Bombay.
- 818 KALYANIVALA, Navoroji Rustamji, B.Com., G.D.A., A.S.A.A., c/o Canteen Contractors Syndicate Limited, Amar Building, Sir Phirozshah Mehta Road, Fort, Bombay.
- 820 KAMAT, Shamrao Damodar, G.D.A., Accountant, Ahmedabad Electricity Co., Ltd., Electricity House, Lal Darwaja, Ahmedabad.
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- 470 KAPADIA, Framroze Pastonji, G.D.A., Messrs. F. P. Kapadia & Co., Aga Khan Building, Dalal Street, Fort, Bombay.
- 202 KAPADIA, Gopaldas Padamsey, B.Com., G.D.A., Messrs. G. P. Kapadia & Co., Hammam House, Hammam Street, Fort, Bombay.
- 740 KAPADIA, Gordhandas Morarji, G.D.A., Messrs. G. M. Kapadia & Co., Tamarind House, Tamarind Lane, Fort, Bombay.
- 1110 KAPADIA, Manek Nasarwanji, G.D.A., Customs Quarters, Matunga, Bombay.
- 1071 KAPADIA, Promode Lalbhai, B.Com., Girgaum Terraces, B. Block, Benam Hall Lane, Bombay 4.
- 1029 KAPADIA, Shantilal Maneklal, B.Com., G.D.A., Krishna Villa, Dadabhai Road, Santacruz (West), Bombay.
- 322 KARANTH, Rama Krishna, G.D.A., Jan Mansion, 61, Sir Pherooshah Mehta Road, Fort, Bombay.
- 887 KARKARIA, Pestonji Jehangir, B.Sc., Cama Villa, Old Tata Blocks, Turner Road, Bandra.
- 1070 KATELI, Erach Phirozsha, G.D.A., Batiwalla's House, Mount Road, Mazagaon, Bombay.
- 1045 KATRAK, Rustom Nowroji, Haji Habib Building, Vincent Road, Dadar.
- 803 KETKAR, Chintaman Laxman, G.D.A., Harganga Mahal, Tram Junction, Dadar, Bombay.
- 1087 KETKAR, Damodar Ramchandra, c/o Sharp & Tannan, Chartered Accountants, Fort, Bombay.
- 864 KHAN, Ahmedkhan Badekhan, M.Sc., c/o Messrs. Ahmed B. Khan & Co., Dada Manzil 67-69, Md. Ali Road, Bombay 3.
- 984 KHANDALAVALA, Homi Kaikushru, c/o Messrs. S. B. Billimoria & Co., 113, Esplanade Road, Bombay.
- 54 KHANOLKAR, Dadaji Ramchandra, G.D.A., Messrs. Kulkarni & Khanolkar, Bell & Co.'s Buildings, Sir Pherooshah Mehta Road, Fort, Bombay.
- 951 KHARAS, Homi Dosabhai, B.Com., Jer Villa, Alexandra Road, New Gamdevi, Bombay.
- 723 KHARE, Ganesh Trimbak, G.D.A., c/o Messrs. Sharp and Tannan, Bank of Baroda Buildings, Apollo Street, Bombay.
- 142 KHARE, Vinayak, Trimbak, G.D.A., Messrs. Khare & Co., Maharaja Buildings, Girgaon, Bombay.

- 893 KHARIWALA, Nusserwanji Dossabhoy, B.Com., G.D.A., c/o Messrs. N. M. Raiji & Co., 22, Apollo Street, Fort, Bombay.
- 826 KHARWANDIKAR, Shankar Vishnu, B.Com., G.D.A., 304 Girgaon Road, Bombay 2.
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- 1028 SEN, Devaprosad, B.A., 9/7/C., Peary Mohan Sur Lane, Calcutta.
- 304 SEN, Jitendranath, F.S.A.A., 5, Hastings Street, (Top Floor), Calcutta.
- 883 SEN, Sakti Sankar, 5/2-A, Bir Chand Gossin Lane, P. O. Baghbazar.
- 311 SEN, Santosh Kumar, A.S.A.A., Messrs. Kar, Sen & Co., 9, Hastings Street, Calcutta.
- 1017 SEN, Sauros Chandra, 1/3-B, Dehiscrampore Lane, Ballygunge, Calcutta.
- 894 SEN GUPTA, Sisir Kumar, M.A., c/o Messrs. S. K. Sen Gupta & Co., 2, Church Lane, Calcutta.
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- 536 SEN GUPTA, Sudhansu Mohan, B.Sc., G.D.A., Messrs. S. M. Sen Gupta & Sons, 10, Hastings Street, Calcutta.
- 208 SEN GUPTA, Surendra Mohan, M. A., Messrs. S. M. Sen Gupta & Sons, 10, Hastings Street, Calcutta.
- 95 SEN GUPTA, Surendra Nath, G.D.A., Faridpur, Bengal.
- 850 SINGHI, Ramachandra, B.A., A.C.A., Messrs. Singhi & Co. 1-B, Old Post Office Street, Calcutta.
- 979 SINGH, Muktiprasad, B. A., Rashbehari, P. O. Santipara, Dibrugarh, Assam.
- 566 SINHA, Biman Bhusan, B.A., G.D.A., Messrs. Sinha & Mookerjee & Co., 7-A, Duff Lane, Calcutta.
- 391 SMITH, Clive Douglas, A. C. A., Messrs. Lovelock & Lewes, 4, Lyons Range, Calcutta.
- 717 STEVENS, Edward Frederick, A.C.A., Messrs. Gillanders, Arbuthnot & Co., 8, Clive Street, Calcutta.
- 146 TOFT, Walter. A.C.A., Messrs. Price, Waterhouse, Peat & Co., B-4, Clive Buildings, 8, Clive Street, Calcutta.
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- 42 VICCAJEE, Victor Framjee, B.A., F.S.A.A. Messrs. S. R. Batliboi & Co., 1-B, Old Post Office Street, Calcutta.
- 857 WHITING, Richard, A.C.A., c/o Messrs. Harrisons & Crosfield, Ltd., P. O. Box 164, 6, Church Lane, Calcutta.
- 635 WILSON, Ian Birrell, A.C.A., Messrs. Ford, Rhodes, Thornton & Co., Tower Houses, Chowringhee Square, Calcutta.
- 181 YOUNIE, Wilfred John, C.A., Messrs Price, Waterhouse Peat & Co., B-4, Clive Buildings, 8, Clive Street, Calcutta.
- Constituency 4—The United Provinces, Bihar, the Central Provinces and Berar and Orissa.
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- 787 BANERJI, Asoka Prokash, G.D.A., Pir Jalil, Lucknow.
- 634 BASU, Panchanan, B.Com. Raj Darbhanga, Darbhanga.
- 935 BASU, Sailendra Kumar, B.Sc., c/o Karam Chand Thapar & Bros., Ltd., Hazratganj, Lucknow.
- 905 BHARGAVA, Maheshnarain, Messrs. Bhargava & Company, Jehangirabad Mansions, Hazratganj, Lucknow.
- 813 BHATT, Devshanker Nagji, G.D.A., c/o The Motipur Sugar Factory, Ltd., P. O. Motipur, District Muzaffarpur, Bihar B. & N. W. Railway.
- 597 BHATTACHARYEA, Kalinarayan, B.Sc., G.A.D., Dy. Asstt. Controller of Military Accounts, Local Audit Office, Cawnpore.
- 508 BHATTY, Ishwar Singh, G.D.A., Messrs. Sodhbans & Co., Commercial Buildings, The Mall, Cawnpore.
- 253 CHATTERJEE, Abinukta, G.D.A., Messrs. Charterjee and Chatterjee, Lala Lajpot Rai Road, Benares.
- 423 CHATURVEDI, Bishambor Nath, B. Com., G.D.A., Messrs. B. N. Chaturvedi & Co., Nachghar Road, The Mall, Cawnpore.
- 259 CHOUDHARY, Nanhelal Bhaiyalal, G.D.A., Messrs. Vaish Jain & Co., Clutterbuckganj, Near Bareilly.
- 842 DAMKEVALA, Hormazdiar Fredoon, A.S.A.A., Jr. Assistant Controller of Accounts, The Tata Iron and Steel Co. Ltd., Jamshedpur.
- 308 DAS GUPTA, Benoyendra Nath, B.A., A.S.A.A., Messrs. B. N. Das Gupta & Co., New Civil Lines, Lucknow.
- 934 DAS GUPTA, Benoyendranath, M.A., B.Com., The Imperial Tobacco Company of India Ltd., Post Box No. 40, Cawnpore U. P.
- 892 DASTUR, Homi Jamshed, B.A., G.D.A., 2-A, Road West, Jamshedpur.
- 418 DATTA, Surendra Nath, B.Com., G.D.A., Messrs. S. N. Datta & Co., P.O. Kadamkuan, Patna.

- 477 DUTT, Matilal, B.Com., G.D.A., Raj Darbhanga, Darbhanga.
- 101 DUTT, Ronendra Nath, M.A., LL.B., A.C.A., Raj Darbhanga, Darbhanga.
- 147 FULLER, Roland Usher, A.C.A., Messrs. Price, Waterhouse, Peat & Co., Post Box No. 61, Cawnpore.
- 676 GADRE, Maheshwar Janardan, G.D.A., Messrs. Maheshwar Gadre & Co., Mahal, Nagpur City.
- 274 GUPTA, Bishadendu, B.Sc., F.S.A.A., Messrs. B. Gupta & Co., "Svarnasan", P.O. Bankipore, Patna.
- 342 GUPTA, Munshi Lal Chitarmal, M.A., B.Com., A.S.A.A., Messrs. M. L. Gupta & Co., Civil Lines, Cawnpore.
- 151 GUPTA, Sukh Nandan, B.Com., G.D.A., Messrs. S. N. Gupta & Co., Johri Bazar, Agra.
- 863 HUSSAIN, Mirza Mohommad, B.A., A.S.A.A., c/o Messrs. M. M. Hussain & Co., Grand Hotel, Fraser Road, Patna.
- 725 JAIN, Nem Chand, B.Com., G.D.A., Messrs. N. C. Jain & Co., Bazar Bazaza, Meerut City.
- 420 JAIN, Thakur Das, G.D.A., Messrs. S. Vaish & Co., 161, Civil Lines, Cawnpore.
- 363 JAISWAL, Gaya Prasad, G.D.A., 88, Johnstonganj, Allahabad.
- 907 JOSHI, Rajaram Durgashankar, B.A., c/o Messrs. Joshi Surana & Co., 97, Nandlalpura, Indore (Central India).
- 890 JUKALVI, Kundan Lal, B.A., Office of the Registrar, Joint Stock Companies, United Provinces, Lucknow.
- 931 KHANNA, Jai Chandra, B.Com., Grand Trunk Road, Ghaziabad.
- 162 KHARE, Trimbak Bhaskar, Messrs. Khare & Co., Indira Mahal, Dhantoli, Nagpur.
- 917 KHARE, Maheshwar Trimbak, M.A., LL.B., Indira Mahal, Dhantoli, Nagpur, C. P.
- 639 LAKSHMINARAYANAN, V., G.D.A., Accountant 'L' Section, D.A.C.A.F.A.'s Office, Gun Carriage Factory, Jubbulpore.
- 961 LODHA, Jaswant Singh, B.Com., LL.B., LL.M. (London), A.C.A. Secretary, J. K. Jute Mills Co. Ltd., Kamala Tower, Cawnpore.
- 70 MAITRA, Phanindra Bhusan, B.Com., G.D.A. Messrs. P.B. Maitra & Co., P. O. Bankipore, Patna.
- 152 MANKESHWAR, Krishna Khanderao, G.D.A., Messrs. K. K. Mankeshwar & Co., Kingsway, Nagpur.
- 741 MATHULLA, Mathew Kandathil, B.A., A.C.A., Dy. Controller of Accounts, Tata Iron and Steel Co., Limited Jamshedpur (Bihar).
- 182 MOHAN, Bhola Nath, G.D.A., Messrs. Mohan & Co., Lalbagh Road, Lucknow.
- 369 MUKHERJI, Prafulla Kumar, G.D.A., Messrs. Ganguli, Mukherji & Co., "Nilkutir", Gaya, Bihar.
- 105 NAGANATHAN, Nurani Anantanarayana, G.D.A., Grand Hotel, Fraser Road, Patna.
- 901 NAIK, Hrudayanand, B.A., c/o Messrs. H. Naik & Company Telenga Bazar, Cuttack, Orissa.
- 22 PANDYA, Sattya Vant, G.D.A., Messrs. Basant Ram & Sons., Kaser Bagh Circus, Lucknow.
- 421 PARTHASARATHI, Prankusam, G.D.A., Berhampur (Ganjam Dist).
- 97 RAMANATHAN, Aringunnam Neelakanta, G.D.A., Deputy Assistant Controller of Army Factory Accounts, G. C. Factory, Jubbulpore.
- 143 RASOOL, Sharitur, G.D.A., Messrs. S. Rasool & Co., Dodhpure Road, Aligarh.
- 357 ROWE, Wunnava Venkatappa, G.D.A., Messrs. Rowe and Pal, Berhampore (District Ganjam).
- 913 SEETHARAMAN, K., G.D.A., Accountant, Costing Section, Dy. Assistant Controller of Military Accounts Office, Army Clothing Factory, Shahjahanpur.
- 845 SIVARAMAKRISHNAN, Nallepilli Parameswara Iyer, G.D.A., c/o Accountant, Office of the Assistant Controller of Army Factory Accounts, Gun Carriage Factory, Jubbulpore.
- 870 SRINIVASAN, Valayaputhur, A.C.W.A., Dy. Assistant Controller of Army Factory Accounts, Gun Carriage Factory, Jubbulpore.
- 1103 SURANA, Pratap Sing, c/o Joshi Surana & Co., 97, Nandlalpura, Indore.
- 554 SUR, Purnanka Mohan, A.S.A.A., Messrs. Sur & Sen. 35/75, Jangambari Road, Benares.
- 542 SWAMI, M. Vaidyanatha, B.A., L.T., G.D.A., Internal Auditor, The Indian Oxygen and Acetylene Co. Ltd., 10/191, Nawabganj Road, Cawnpore.
- 692 TANDON, Pyara Lal, A.S.A., Messrs. P. L. Tandon & Co., Post Box 113, The Mall, Cawnpore.
- 490 VAISH, Shiam Behari Lal, B. Com., LL.B., G.D.A., Messrs. S. Vaish & Co., 161, Civil Lines, Cawnpore.
- 801 VENKATARAMIAH, Mallimadugula. Varahagiri House, Berhampore, Ganjam District (Orissa).
- 835 WADKE, Anant Koroba, B.A., G.D.A., Messrs. A. F. Ferguson & Co., Bank of Indore Building, Indore City.
- Constituency 5.—The Punjab and the North-West Frontier Province.
- 571 AMAR NATH, B. Com., G. D. A. Messrs. A. N. Kapur & Co., 59, The Mall, Lahore.
- 154 ANOOP LAL, G.D.A., 2, Beadon Road, Lahore.
- 335 BHARI, Parma Nand, G.D.A., Messrs. P. N. Bahri & Co., Dinanath Buildings, 14, The Mall, Lahore.
- 1010 BHALLA, Jagdish Chander, B.A., c/o Messrs. J. C. Bhalla & Co., 7, Hall Road, Lahore.
- 431 BHANDARI, Prakash Nath, B.A., B.Com. (London) A.C.A., Under Secretary to the Government of India in the Department of Commerce and Secretary, Indian Accountancy Board, Simla.
- 752 BHATIA, Dev Raj, B.Com., G.D.A., Messrs. D. Bhatia & Co., 34, The Mall, Lahore.
- 939 CHANDLA, Kedar Nath, B.Sc., Messrs. K. N. Chandla & Co., 9, The Mall, Simla.
- 494 CHAPMAN, Robert Geoffrey, A.C.A., Messrs. A. F. Ferguson & Co., G.P.O., P.O. Box No. 39, Lahore.
- 209 CHATRATH, Buaditta Mal., M.A., A.S.A.A., Messrs. Chatrath Khanna & Co., Hayat Buildings, 36, The Mall, Lahore.
- 271 CHOJAR, Ram Labhaya, G.D.A., Messrs. R. L. Chojar & Co., 15-C, Nisbet Road, Lahore.
- 641 CHOKRA, Vishwanath, B.A., 15, Sanda Road, Lahore.
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- 897 DALAL, Home Pestonji, A.S.A.A., G.D.A., Messrs. Govan Brothers, Limited, The Mall, Lahore.
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- 1036 GUPTA, Ram Chand, B.Com., 148, Pacci Dhakki, Jammu (Kashmer State).
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- 1077 KAPUR, Dharam Dev, 14, Cooper Road, Lahore.
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- 876 TALWAR, Amrit Lal, G.D.A., c/o The Chief Engineer, P.W.D., Electric Branch, Lahore.
- 640 TANEJA, Raghubir Lal, Messrs. Taneja Bhatia & Co., 4, Temple Road, Lahore.
- 685 VENKATARAMAN, Dharapudam Narasimhaiyengar, Assistant Works Manager, Ordnance Clothing Factory, Lahore.
- 1053 VENKATARAMAN, M.R., c/o M/S. Aiyar & Co., 'Dalziel', The Mall, Simla, W.C.
- Constituency 6.—Sind, Delhi, Ajmer-Marwara and the Rajputana States.*
- 502 ABDUL MANAN, S. G.D.A., Churiwalan Gali Jutewali, Delhi.
- 178 AILAWADI, Ramdas, G.D.A., Messrs. R. D. Ailawadi & Co., 58, New Cloth Market, Bunder Road, Karachi.
- 952 ANNADHANAM, K. G.D.A., c/o S. Vaidyanath Aiyar, Esq., Kashmere Gate, Delhi.
- 439 BABUR, Ghanshyamdas, Harkishindas, B.A., LL.B., G.D.A., 8, Noorbhoy Jafferji Buildings, Bunder, Karachi.
- 320 BAHRI, Dev Raj, G.D.A., Messrs. P. R. Mehra & Co., 56, Daryaganj, Delhi.
- 249 BHARGAVA, Gauri Shankar, "Fool Niwas", Civil Lines Ajmer.
- 795 BHARUCHA, Jamshed Dhunjishaw, G.D.A., c/o British Overseas Airways Corporation, Mcleod Road, Karachi.
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- 698 BUTANI, Ram Hassasing, Messrs. R. H. Butan and Co., Khurshed Building, Bunder Road Karachi.
- 482 CHANDIOK, Jagdish Chander A.C.A., Messrs. Walker, Chandiok, & Co., Kashmere Gate, Delhi.
- 191 CHARI, Kiruvallianguadi Ramanuja Narasimha, G.D.A., c/o S. Vaidyanath Aiyar, Esq., Kashmere Gate, Delhi.
- 1048 D'Abreo, William Emmanuel, A.C.A., Dungarvain House, 86, Cantonment, Saddar, Karachi.
- 900 DATTA, Mahesh, M.A., LL.B., A.S.A.A., Audit and Finance Officer, Khairpur State.
- 301 GANESIER, Tanjore Natesier, G.D.A., Connaught Circus, (Opposite Telephone Exchange), New Delhi.
- 115 GARGIEYA, Bhagwan Das, G.D.A., Messrs. B.D. Gargieya & Co., "Gargieya Niwas", Beawar.
- 503 GIDWANI, Pahilaj Hassasing, A.S.A.A., Messrs. P. H. Gidwani & Co., Safe Deposit Chambers, Dunolly Road, Karachi.
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- 166 JOSHI, Minocher Shapurji, G.D.A., c/o Municipal Office, Karachi.
- 638 KEWALRAMANY, Assondas Gurdasing, G.D.A., c/o Messrs. M. B. Dalal & Co., above Punjab National Bank, Bunder Road, Karachi.
- 914 KHOSLA, Dharam Parkash, B.Sc., c/o Messrs. D. P. Khosla & Co., Chandni Chowk, Delhi.
- 793 MALHOTRA, Baldev Raj, B.Com., (London), A.S.A.A., Messrs. Roy Malhotra & Co., Kashmere Gate, Delhi.
- 250 MALIK, Tara Chand, B.A., G.D.A., Messrs. T. C. Malik & Co., Chandni Chawk (Fatepuri), Delhi.
- 730 MASTER, Jehangir Bumanshah, c/o Messrs. J. B. Master & Co., 49, Parsi Colony, Karachi.
- 757 MATHUR, Jagdish Chandra, 1003, Egerton Road Delhi.
- 222 MEHRA, Pirthi Raj, G.D.A., Messrs. P. R. Mehra & Co., 56, Daryaganj, Delhi.
- 974 MEHRA, Guru Datta, M.A., B.Com., Assistant Accountant, British Ministry of Information, Far East Bureau, Queensway, New Delhi.
- 466 MUIR, Alexander, C.A., c/o Messrs. A. F. Ferguson and Company, G. P. O., Box No. 24, New Delhi.
- 1061 NARASIMHAM, Raghunatha, c/o S. Vaidyanath Aiyar, Esq., R.A., Kashmere Gate, Delhi.
- 780 NATHAN, Bension, 752, Daisy Street, Cincinnati Town, Karachi, (Sadar).
- 381 PANIKKAR, Rakkanath Achutha, G.D.A., c/o Supply Finance, Department of Supply, Karachi, G.P.O.
- 255 QUADRI, Saiyid Saghir Ali, G.D.A., Messrs. S. Rasool & Co., Katra Allah Diya, Chandni Chowk, Delhi.
- 140 ROSS, William David, C.A., Messrs. A. F. Ferguson & Co., G.P.O., Box No. 90, Karachi.
- 751 SHAH, Asutosh, B.Sc., c/o Rai Sahib P. M. Mukherji, M.A., Under Secretary to the Government of India, Department of Commerce, New Delhi.
- 589 SAHAI, Vishnu, B.A., A.S.A.A., Messrs. V. Sahai & Co., 36/G., Connaught Circus (Opp. 90, Block), New Delhi.
- 37 SHARMA, Pandit Naurang Ray, Diggi Street, Beawar Ajmer-Marwara).
- 1056 SHARMA, Udaya Nand, B.A., 57, Jaswant Bhawan, Jodhpur.
- 904 TALEKAR, Keshav Narhari G.D.A., c/o The British Tabulating Machine Co., Ltd., Partap Building, Connaught Circus, P. B. No. 76, New Delhi.
- 506 TANDAN, Gopal Das, G.D.A., Messrs. M. B. Dalal & Co., Above Punjab National Bank Ltd., Bunder Road, Karachi.
- 646 VAIDYANATHAN, Kalpathy S., G.D.A., Messrs. Aiyar & Co., Burn Bastion Road, Delhi.
- 113 VAIDYANATHAN, Subbaiyar, B.A., G.D.A., Kashmere Gate, Delhi.
- 534 VAISH, Jai Narrayan, M.A. (Com.), G.D.A., 56, Ramnagar, Qutub Road, New Delhi.
- 253 ZAMAN, Syed-us-, B.A., A.C.A., Cost Account Officer, Office of the Joint Financial Adviser, Supply Finance, New Delhi.

LIST OF REGISTERED ACCOUNTANTS ENTITLED TO TRAIN
ARTICLED CLERKS

Constituency 1—The Province of Madras and the Indian States of Hyderabad, Mysore, Travancore and Cochin.

(Number of members to be returned—3.)

Bangalore—

MANDRE, Shama Rao, M.A., B. Com., F.S.A.A.
RAMADHYANI, B. K., B.Sc.

Bezwada—

REDDY, Chimalavagupalli Chandrasekhara, G.D.A.

Cochin—

VARMA, Kerala, M.A., G.D.A.

Coimbatore—

HARIACHAR, Coimbatore Padmanabhachar, G.D.A.
JAGANNATHAN, Melappalaiyam Sudarisan, G.D.A.
RAJAN, Nallam Chakaravarthi, G.D.A.

South Malabar—

THAMPAN, Kuthiravattath Kuttanunni, G.D.A.

Kumbakonam—

NATESAN, Gopalakrishna Iyer, G.D.A.

Karur—

SUBARAMANIA IYER, Uttampalayam Ramaswamy, G.D.A.

Madras—

BINDON, Sydney Albert, A.C.A.
BRAHMAYYA Parvataneni, B.A., F.S.A.A.
DANDEKER, Ganesh Mahadev, B.A., A.S.A.A.
GILL, Cyril, A.C.A.
GOODWIN, John Stanley, A.C.A.
GOPALKRISHNA RAO, Kalmadi, G.D.A.
JOHN, Kola, G.D.A.
JOSHI, Dattatraya Ganesh, M.A., A.S.A.A.
KRISHNASWAMI, Melapalaiyam Sudharsan, G.D.A.
KUNJITHA PATHAM, Tiruppapuliur Sadhu, B.A., G.D.A.
PURUSHOTTAM, Batchu, G.D.A.

RAMAKRISHNAN, C. S., B.A., G.D.A.
RAMASWAMAYYA, Yanamandram, G.D.A.
SASTRI, Chavali Subrahmanya, B.A. (Hons.), F.S.A.A.

SHAH, Ramanlal Bhogilal, B.Com., G.D.A., F.S.A.A.
SUBRAMANIA IYER, Pappakkudi Samusastrigal, B.A., G.D.A.
SURYANARAYANA IYER, S. G.D.A.
VENKATASUBBIAH NAIDU, Kondrou, G.D.A.
VENUGOPAL, N. V., G.D.A.

Madura—

SIVARAM, Lakshmana, G.D.A.

Salem—

SANKARAN, G., G.D.A.

Secunderabad—

JAGADISAN, U. P., G.D.A.
NATARAJA IYER, Angarai Sundareswara Ananda, G.D.A.

Tanjore—

RAJAMANY, Muthusamy, G.D.A.

Trichnopoly—

RENGASWAMI, M. S., B.A., G.D.A.

Vizagapatam—

UPADRASTA, Vekata Krishnayya, B.A., LL. B., A.S.A.A.

Constituency 2—The Province of Bombay and the Western India States.

(Number of members to be returned—3.)

Ahmedabad—

LAKHIA, C. R.
MARFATIA, Naushir Munchershaw, G.D.A.
SHAH, Ramanlal Govindlal, B. Com., G.D.A.

Bombay—

ABHYANKAR, Bhalkhandra Chintaman, G.D.A.
AIYAR, Arjun Kalyan Subramani, B.Com., G.D.A., F.S.A.A.
AIYAR, Bharata Kalyan Subramani
AMIN, Apaji Bavaji, B.Com., G.D.A.
AUGRA, Framroze Sorabji
BAJAN, Nariman Burjorji, B. Com., G.D.A.
BATHGATE, Gordon Murray, C.A.
BAILLEOI, Jamshed Rustomji, F.S.A.A.
BHAJWAL, Pandurang Gangadhar, G.D.A.
BILIMORIA, Bhicajee Shapoorji
BILIMORIA, Sir Shapoorjee Romonjee, M.B.E., J.P.
BIRDY, Bejooji Dinshawji, B.Com., G.D.A.
COLE, Frederick Arthur, A.C.A.
DALAL, Ramanikrai Karasondas, B.Com., F.S.A.A.
DASTUR, Trach Jamshedji, B.Com., G.D.A., F.S.A.A.
DASTUR, N. M. Ardeshir, M.A., F.S.A.A.

DESAI, Jal Temuli, G.D.A.
DESAI Nanubhai Vasanji, B.A., G.D.A.
DESHPANDE, Vaman Hari, G.D.A.
DIVAN, Ramanlal Chandulal, B.Com., A.S.A.A.
DOTIWALLA, Jal Muncherji, G.D.A.
ENGINEER, Kaikhushroo Sorabji, B.Com., G.D.A., F.S.A.A.
ENGINEER, Sorabji, Shapurji B.A., F.S.A.A.
GAGWANI, Padamsi Haridas, G.D.A.
GHARDA, Burjor Pestonji, F.S.A.A.
HAMSOTIA, Pestonji Cavasji, B.Com., G.D.A., F.S.A.A.
JASSOOBHOY, Hormasji Dinshaw
KHANOLKAR, D.R., G.D.A.
KSHIRSAGAR, Kanooba Srikrishna, G.D.A.
KULKARNI, Vinayak Shirdhar, G.D.A.
LLOYD, Cyril Walter, A.C.A.
MEHTA, Hoshang Navroji, B.Com., G.D.A.
MISTRY, Manceek Pheroz, F.S.A.A.
MODY, N.R., A.C.A.
NISSIM, Meyer Maurice, G.D.A.
PANDAY, Darabshaw Nasserwanji, B.Com., F.S.A.A.
PARIKH, Amratlal Kashandas, B.Com., G.D.A.
PAYMASTER, Nariman Ruttonji, B.Com., G.D.A.
RAIJI, Naishadh Maganrae, B.A., F.S.A.A.
SHAH, Narandas Mohanlal, G.D.A.
SHAH, Natverlal Jekishandas, B.Com., F.S.A.A.
SHARP, Charles Ruxton, C.A.
SOPARIWALLA, Chandulal Harkissondas
TAIT, James Simpson, C.A.
TANNAN, Bodh Raj, A.C.A.
THAKKAR, Jayantilal Kashiram, G.D.A.
WHITBY, Bernard James, A.C.A.
WILCOX, Stephen Williams, A.C.A.

Poona—

MADON, Adarji Sorabji B.A., F.S.A.A.
OKA, Ganesh Mahadeo, G.D.A.

Constituency 3—Bengal and Assam.

(Number of members to be returned—3.)

Barisal—

CRAKRAVARTI, Debendranath, M.A., B.L., G.D.A.

Calcutta—

AFZAL, Syed Ahmed, F.S.A.A.
ARTHUR, Robert Scott, C.A.
BANDYOPADHYAY, Sachindra Nath, M.A., B.Com., G.D.A.
BASU, Gurugobinda, B.A., F.S.A.A.
CHAKRAVARTY, Nares Chandra, M.A., F.S.A.A.
CHAUDHURI, Upendra Mohan, B.A., G.D.A.
CHAUDHURI, Birabhadra Chandra
CHOUDHURY, Priyanath, M.A., G.D.A.
CROOKS, George Reid, A.C.A.
DANDEKER, Shankarrao Bhaskarrao, B.Com., G.D.A.
DARBARI, Manekji Dadabhoy, B.Com., F.S.A.A.
DAS, Harendra Chandra, B.A., F.S.A.A.
DAS, Jyotish Chandra, B.Sc. (U.S.A.)
DAS, Narendra Nath, G.D.A.
DAY, Subodh Kumar, A.S.A.A.
DEB, Malay Kumar, B.Sc., G.D.A.
DEMETRIUS, St. John, A.C.A.
DUTT, Satyesh Chandra, B.A., B.Com., G.D.A.
GHOSH, Pabitra Kumar, B.Sc., F.S.A.A.
GHOSH, Siddharta Kumar, B.Sc., F.S.A.A.
GUHA, Sudhir Chandra, B.A., G.D.A.,
GUHA ROY, D.N., A.S.A.A.
GUTGUTIA, Kashinath, B.Com.
HARDING, Maurice John, F.C.A.
ILLINGWORTH, Andrew Edward, C.A.
KAR, Subodh Krishna, B.Sc., A.S.A.A.
KHANDELWAL, Hari Prasad, B.Com. (London), A.C.A.
MITCHELL, David, C.A.
MITTER, Santosh Kumar, M.A., G.D.A.
MUKHERJEE, Bhutnath.
MUKHERJEE, Makhom Lall.
MUKHERJEE, Promotho Nath.
MUKHERJI, Satyendra Nath, F.S.A.A.
MUKHOPADHYAY, Bhupendra Nath, B.Sc., G.D.A.
NANDI, Prafulla Chandra, M.A. (Cantab.), B.Sc., A.C.A.
ORR, James, C.A.
RAY, Amiya Nath, A.C.A.
RAY, Basanta Kumar, B.Sc., G.D.A.
ROY, Abani Mohan, M.A., B.Com. (Edn.), C.A., F.S.A.A.
ROY, Nripendra Krishna, M.Sc., A.S.A.A.
ROY CHOWDHURY, Kshitish Chandra, G.D.A.
SEN, Jitendranath, A.S.A.A.
SEN GUPTA, Surendra Mohan, M.A.

SINGHI, Ramchandra, A.C.A.

SMITH, Clive Douglas, A.C.A.

TOFT, Walter, A.C.A.

VICCAJEE, Victor Framjee, B.A., F.S.A.A.

YOUNIE, Wilfred John, C.A.

Dacca—

BANDYOPADHYAY, Kaliprasanna, M.A. G.D.A.

BASU, Prohlad Chandra, B.A., G.D.A.

ROY, Apurba Chandra, B.A., F.S.A.A.

*Constituency 4—The United Provinces, Bihar, the Central
Provinces Berar, and Orissà.*

(Number of members to be returned—1.)

Bihar and Orissa

ROWE, Wunnava Venkatappa, G.D.A.

GUPTA, Bishadendu, B.Sc., F.S.A.A.

Central Provinces and Berar

KHARE, Trimbak Bhaskar.

MANKESHWAR, Krishna Khanderao, G.D.A.

*United Provinces**Agra—*

GUPTA, Sukh Nandan, B.Com., G.D.A.

Aligarh—

RASOOL, Shariatul, G.D.A.

Cawnpore—

FULLER, Roland Usher, A.C.A.

TANDON, Pyara Lal, A.S.A.A.

VAISH, Shiam Behari Lal, B.Com., LL.B., G.D.A.

Lucknow—

PANDYA, Sattya Vant, G.D.A.

MOHAN, B.N., G.D.A.

*Constituency 5—The Punjab and the North-West
Frontier Province.*

(Number of members to be returned—1.)

The Punjab

BAHRI, Parma Nand, G.D.A.

CHAPMAN, R.G., A.C.A.

CHATRATH, Buaditta Mal, M.A., A.S.A.A.
 CHOPRA, Suraj Prakash, B.A., B.Com. (London). A.C.A.
 KAPUR, Narain Das, G.D.A.
 KHANNA, Mulkh Raj, B.Sc. (Hons.), G.D.A.
 PANDYA, Rai Bahadur Pandit Balak Ram.
 RAJAGOPALAN, T.S., M.A., G.D.A.
 ROY, DILBAG, B.A., A.S.A.A.
 SANKARAN, Venkataramier, B.A., G.D.A.
 SODHBANS, Sirdar Prem Singh.

*Constituency 6—Sind, Delhi, Ajmir-Merwara and the
 Rajputana Sates.*

(Number of members to be returned—1.)

Sind

ROSS, William David, C.A.

Delhi

BAHRI, Dev Raj, G.D.A.
 CHANDIOK, Jagdish Chandra, A.C.A.
 GUPTA, Ranjit Singh, G.D.A.
 HUDSON, Lovell, A.C.A.
 JAGADISH PRASAD, B.A., B.Com., G.D.A.
 MALIK, Tara Chand, B.A., G.D.A.
 MEHRA, Prithi Raj, G.D.A.
 VAIDYANATHAN, S., B.A., G.D.A.

Rajputana and Ajmer-Merwara

GARGIEYA, Bhagwan Das, G.D.A.
 SHARMA, Pandit Naurang Ray.

Y. N. SUKTHANKAR

Joint Secretary to the Govt. of India